

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through ementioning.phcbih@gov.in

Mentioning matters regarding filing of fresh cases:

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
2.9.2020					
1.	Ramakant Yadav 9973676002	Ranjan Kr. Singh	CWJC	Land encroachment matter	To be Filed through e-portal efiling.ecourts.gov.in
2.	Ramakant Yadav 9973676002	Sunil Kr.	CWJC	Grant of license under Arms Act	To be Filed through e-portal efiling.ecourts.gov.in
3.	Karandeep Kr. 9472263625	Neelam Kumari	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in
4.	Karandeep Kr. 9472263625	Kunal Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in
5.	Vikash Kr. 9334334711	Samsher Singh	CWJC	Cancellation of agreements of transporting and handling agent of Patna District by Patna High Court	To be filed on email-id efiling.phcbih@gov.in
6.	Vikash Kr. 9334334711	Dipak Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
7.	Ravindra Kr. 6201898771	Birendra Pratap Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal

					efiling.eco urts.gov.in
8.	Ravindra Kr. 6201898771	Gabadu Chik	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
9.	Kr. Kaushlendra 9801341145	Narayan Kr.	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
10.	Kr. Kaushlendra 9801341145	Rajan Kr. Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
11.	Kr. Kaushlendra 9801341145	Manish Kr. Ajay Kr.	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
12.	Nafisuzzoha 9931880160	Brahmdev Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
13.	Nafisuzzoha 9931880160	Ritik Raj	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
14.	Ravi Nandan 9304040754	Suman Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
15.	Ravi Nandan 9304040754	Suman Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in

16.	Saket Anand 9975587106	Sunaina Devi	Cr. WJC	Writ of mandamus for proper investigation	To be filed on email-id efiling.phc- bih@gov.in
17.	Saket Anand 9975587106	Shamshad Alam	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
18.	Saket Anand 9975587106	Abhay Pratap	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
19.	Sanjeev Kr. Mishra 9835068340	Vishal Anand	CWJC	Encroachment matter	To be Filed through e- portal efiling.eco urts.gov.in
20.	Rananjay Kr. 9835404482	Hiralal Sah	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
21.	Harun Quareshi 9304838589	Abdul Rajik	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
22.	Siddhartha Prasad 9934778779	Mani Bala	CWJC	Appt matter	To be filed on email-id efiling.phc- bih@gov.in
23.	Bipin Kr 9123205803	Suman Kumari	CWJC	For setting aside the merit list and consequential order of appt.	To be filed on email-id efiling.phc- bih@gov.in
24.	Ram Hirday Pd. 9304001516	Sharda Devi	CWJC	Prayer for super time scale	To be Filed through e- portal efiling.eco urts.gov.in
25.	Gautam Kr. Yadav 9708215824	Yogesh Kr	CWJC	Petitioner's house has been demolition	To be Filed through e- portal

					efiling.eco urts.gov.in
26.	Shashi Bhushan Kr. 9334096692	Rakesh Ranjan	CWJC	Appt. Matter	To be Filed through e- portal efiling.eco urts.gov.in
27.	Surendra Kr. Singh 9304303356	Neeraj Kr	CWJC	Contempt matter	To be Filed through e- portal efiling.eco urts.gov.in
28.	Shashi Bhushan Kr. 9334096692	Raushan Kr. Jha	CWJC	Allotment of PDS license	To be Filed through e- portal efiling.eco urts.gov.in
29.	Vipin Kr. 9431878581	Madhushuda n Yadav	Cr. App. (SJ) SC/ST	In custody	To be Filed through e- portal efiling.eco urts.gov.in
30.	Ugranath Mallik 9430965545	Ram Vinay Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
31.	Upendra Pratap Singh 9430606973	Nawal Kishore Tiwary	CWJC	Cancellation of PDS license	To be filed on email-id efiling.phc- bih@gov.in
32.	Vipin Kr. Singh 8986968645	Anand Mohan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
33.	Mr. Ravindra Kumar Singh. 943132248 2	Mr. Manoj Mahto.	To file Criminal Misc.	. The petitioner is apprehending his arrest. (Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in

34.	Mr. Vyas Kumar Mishra. 954665812 5.	<u>Mr.</u> <u>Jaswant</u> <u>Kumar</u> <u>Giri @</u> <u>Durgesh</u> <u>Kumar</u> <u>Giri.</u>	To file Criminal Misc. (R.Bail).	The aforesaid case relates to regular bail and he is in custody since 24.07.2020. (Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
35.	Mr. Bijay Prakash Singh. 993480499 5.	Mr. Rakesh Yadav.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 19.08.2019. (Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
36.	Mr. Ravi Bhardwaj. 800226750 5.	Mr. Sanjit Kumar @ Chhotu.	To file Criminal Misc. (R.Bail).	The petitioner is in custody since 31.08.2019. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
37.	<u>Mr. Deepak</u> <u>Kumar.</u> <u>933490980</u> <u>6.</u>	<u>Mr.</u> <u>Akhilesh</u> <u>Yadav.</u>	<u>To file</u> <u>Criminal</u> <u>Misc.</u> <u>(A.Bail).</u>	Apprehension of arrest. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
38.	Ranjit Kumar Yadav 947334326 6/90066197 32	Asharfi Yadav	To file Cr. Appeal (S.J.)	Custody since 30.3.2018 Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
39.	Mr. Ravi Bhardwaj. 800226750 5.	Pankaj Kumar Mishra	<u>To file</u> <u>Criminal</u> <u>Misc.</u> <u>(A.Bail).</u>	Apprehension of arrest. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
40.	Leelawati kumara	Arvind Kumar	<u>To file</u> <u>Criminal</u>	Custody since 26.7.2017	To be Filed

	9835274022		<u>Misc.</u> <u>(R.Bail).</u>		through e-portal e-filing.ecourts.gov.in
41.	Mr. Radha Mohan Singh. 9472244412.	Kumar Mrintunjay @ Mrintunjay Singh @ Chhotu Singh	<u>To file Criminal Misc.</u> <u>(A.Bail).</u>	Apprehension of arrest. Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in
42.	Mr. Radha Mohan Singh. 9472244412.	Kamal Yadav & others	<u>To file Criminal Misc.</u> <u>(A.Bail).</u>	Apprehension of arrest. Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in
43.	Mr. Radha Mohan Singh. 9472244412.	Mr. Bharti Sinha.& another	<u>To file Criminal Misc.</u> <u>(A.Bail).</u>	The petitioner is apprehending their arrest. Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in
44.	Md. Aslam Ansari. 9431073687.	Mr. Sheikh Akhtar @ S.K.Akhtar.	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in
45.	Md. Aslam Ansari. 9431073687.	<u>Mr. Sayeed Ahmad. & Others</u>	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e-portal e-filing.ecourts.gov.in
46.	Mr. Rajeev Ranjan. 9835470870	Mr. Ajay Manjhi.	To file Criminal Misc.	Apprehension of arrest.	To be Filed through e-portal e-filing.ecourts.gov.in
47.	Ashok Kumar	<u>Chandrika Prasad</u>	To file Criminal	For setting aside order	To be Filed

	Singh 943060268 0	<u>Singh @ C.P. Singh</u>	Misc	dated 11.2.2020 passed by the Learned sub judge. Not in Prescribed format)	through e- portal efiling.eco urts.gov.in
48.	Saroj Kumar 933428110 9	<u>Baliram Yadav & other</u>	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
49.	Pranaya Shankar Sinha 983549056 7	<u>Suraj Kumar & Bhura Paswan</u>	To file Criminal Misc. (R.Bail).	Both petitioner are only son of his parents and care taker. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
50.	R.B. Singh 808346194 8	<u>Rakesh Kumar</u>	To file Modificati on in Cr. Misc No 13578/20 20	Custody since 4.2.2020. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
51.	Bipin Bihari 952540038 3	<u>Dr. Lalsa Sinha</u>	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in
52.	Ranjay Kumar Singh 938667111 2	<u>Suraj Kumar</u>	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e- portal efiling.eco urts.gov.in

53.	Ranjay Kumar Singh 9386671112	<u>Rishu raman Singh @ Somar Singh</u>	To file Criminal Misc. (A.Bail).	Custody since 24.2.2020 Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
54.	Ranjay Kumar Singh 9386671112	<u>Dara Kumar</u>	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
55.	Virendra Kumar 9006493700	<u>Md. Samir @ Md. Ramazan Ali</u>	To file Criminal Misc R. Bail	Custody since 30.5.2020 Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
56.	Sunil Kumar Singh 9430067954	<u>Upendra Nandlal & others</u>	To file Criminal Appeal	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
57.	Ranjay Kumar Singh 9386671112	<u>Ravi Shankar Prasad</u>	To file Criminal Misc. (A.Bail).	There is apprehension of his arrest. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
58.	Mr. Sourav Suman. 8745064263.	Javed Asraf	To file CWJC.	That the respondent authorities imposed the punishment of withholding of two increments and review application has also been	To be Filed through e-portal efilng.eco urts.gov.in

				rejected by the authorities. Not in Prescribed format)	
59.	Mr. Sandeep Kumar. 9231020140.	Mr. Vishal Prakash.	To file CWJC	The petitioner who has done his Diploma in Clinical Pathology from PMCH has got less marks than minimum required pass marks. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
60.	Mr. Vinay Kumar Mishra. 9835490350.	Smt. Anita Kumari.	To file CWJC	That the petitioner before Bihar State Selection Patna Bihar for counselling on the post of laboratory technician. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
61.	Mr. Mr. Vinay Kumar Mishra. 9835490350.	Smt. Anju Devi.	To file CWJC	The aforesaid case mentioned regarding for fresh filing was accepted on 30.06.2020 at Serial no. 56. Not in	To be Filed through e-portal efilng.eco urts.gov.in

				Prescribed format)	
62.	Mr. Navendu Kumar. 9431294555.	Smt. Mina Kumari.& Rita Prasad	To file CWJC	The petitioner want to file a writ petition for a direction to the respondent to consider their case for grant of promotion in Graduate Trained Scale. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
63.	Mr. Manoj Kumar. 9334609470.	Mr. Ramjanki Manjhi.	To file CWJC	Gram panchayat matter.	To be filed on email-id efilng.phc-bih@gov.in
64.	Mr. Deepak Kumar. 9334909806	Mr. Nandu Yadav.	To file CWJC	The release of Moter vehicle Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
65.	Mr. Sandeep Kumar. 9431020140.	Dr. Pant Suresh Keshava.	To file CWJC	The petitioner who has done his M.D. in pharmacology from PMCH has got less marks than the minimum required pass. Not in Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
66.	Mr. Binay Kumar Singh. 920433867	Mr. Rajesh Ranjan.	To file CWJC	That this case/PIL is related to illegal	To be Filed through e-portal

	1.			appointment of Vice Chairman. Not in Prescribed format)	efiling.eco urts.gov.in
67.	Anjani Pd. Singh 993404018 2	Rahul Kumar Singh	To file CWJC	Appointment matter. Not in Prescribed format)	To be Filed through e-portal efiling.eco urts.gov.in
68.	Bipin Bihari 952540038 3	Jay Prakash Sinha	To file CWJC	Appointment matter. Not in Prescribed format)	To be Filed through e-portal efiling.eco urts.gov.in
69.	Sunil Kumar Singh 943006795 4	Ram Narayan Choudhary	To file CWJC	Arrear of house rent allowance. Not in Prescribed format)	To be Filed through e-portal efiling.eco urts.gov.in
70.	Naresh Prasad 9431004954	Ruoli Kumari	CWJC	For quashing the order dt.11.04.2019	To be filed on email-id efiling.phc-bih@gov.in
71.	Yugal Kishore 8271864233	Balendra Kr.	Cr. Misc. (R.bail)	In custody since 06.07.2020, co-accused has been granted bail	To be Filed through e-portal efiling.eco urts.gov.in
72.	Dharmveer 8986459869	Saiyed Ali @ Sayed Ali	Cr. Misc. (R.Bail)	In custody, petitioner is old person	To be Filed through e-portal efiling.eco urts.gov.in
73.	Dharmveer 8986459869	Nityanand Mishra @ Dadde Mishra	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco

					urts.gov.in
74.	Dharmveer 8986459869	Anil Mandal	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
75.	Dharmveer 8986459869	Jaybind and Ors.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
76.	Dharmveer 8986459869	Kolli Yadav	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
77.	Dharmveer 8986459869	Bachcha Yadav	Cr. Misc. (R.Bail)	For modification	To be Filed through e- portal efiling.eco urts.gov.in
78.	Sadanand Roy No. 1 9304040255	Ashim Kr.	CWJC	Petitioner's retirement in one year	To be filed on email-id efiling.phc- bih@gov.in
79.	Nafisuzzoha 9931880160	Brahmdev Yadav	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
80.	Nafisuzzoha 9931880160	Md. Kudus and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
81.	Nafisuzzoha 9931880160	Rajendra Pd. Singh and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
82.	Nafisuzzoha 9931880160	Niraj Kr. @ Guddu	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-

					portal efiling.eco urts.gov.in
83.	Nafisuzzoha 9931880160	Talat Anjum	Cr. Writ	For concluding the investigation and submission of C.S. in Tajpur P.S. case No. 160/2019 of Saharsa District	To be Filed through e- portal efiling.eco urts.gov.in
84.	Nafisuzzoha 9931880160	Md. Murtuja @ Dilkhush	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
85.	Nafisuzzoha 9931880160	Ashok Chaudhary	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
86.	Rabindra Pd. Singh 9431623664	Ajay Kr. Chaudhary	CWJC	Petitioner has filed this petition for PDS dealer license but respondent has not taken any action	To be Filed through e- portal efiling.eco urts.gov.in
87.	Shambhu Sharan Singh 9386066268	Shailendra Singh	Cr. Misc. (R.Bail)	In custody since 10.06.2020	To be Filed through e- portal efiling.eco urts.gov.in
88.	Bhavesh Kr. 9334108453	Mukesh Singh@ Mukesh Kr.	Cr. Misc. (R.Bail)	In custody since 19.06.2020	To be Filed through e- portal efiling.eco urts.gov.in
89.	Bhavesh Kr. 9334108453	Narendra Kr. And Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
90.	Ravindra Kr. Singh	Nikesh Jha	Cr. Misc. (R.Bail)	In custody	To be Filed through e-

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91.	Ravindra Kr. 6201898771	Pradeep Yadav	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
92.	Ravindra Kr. Singh 09431322482	Rohit Yadav	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
93.	Satyendra Pandey 9835287858	Santosh Sah and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
94.	Girish Chandra Jha 9835445902	Nathuni Sahni and Ors.	Cr. App. (SC/ST Act) (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
95.	Vikas Ratan Bharti 9431053353	Malti Devi and Ors.	Cr. Misc. (A.bail)	Apprehension of arrest, petitioner no. 1 is lade and petitioner no. 2 is sole earning member of the family	To be Filed through e- portal efiling.eco urts.gov.in
96.	Girish Chandra Jha 9835445902	Mahesh Yadav	Cr. App. (SC/ST Act) (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
97.	Girish Chandra Jha 9835445902	Govind Kr. Sumar	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
98.	Girish Chandra Jha 9835445902	Nandani Kumari and Ors.	Cr. Writ	Permission for filing Habeas Corpus	To be filed on email-id efiling.phc- bih@gov.in
99.	Girish Chandra Jha	Kunj Bihari @ Kunj	Cr. Misc (R.Bail)	In custody since 25.06.2020	To be Filed

	9835445902	Bihari Mandal			through e-portal efiling.eco urts.gov.in
100.	Girish Chandra Jha 9835445902	Rohit Sahni @ Rohit Kr. Sahni	Cr.Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
101.	Girish Chandra Jha 9835445902	Rana Kr. Paswan @ Raju Paswan	Cr. Misc. (R.Bail)	In custody since 21.05.2019	To be Filed through e-portal efiling.eco urts.gov.in
102.	Girish Chandra Jha 9835445902	Rohit Yadav @ Rohit Kr.	Cr.Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
103.	Yugal Kishore 8271864233	Sohan Patel	Cr. Misc. (R.Bail)	In custody since 16.06.2020	To be Filed through e-portal efiling.eco urts.gov.in
104.	Satish Chandra 9835202488	Sugan Kr. @ Dharmatma Singh	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
105.	Nityanand Kr. 7903901580	Mukesh Das	Cr. Misc. (R.Bail)	In custody since 12.06.2020	To be Filed through e-portal efiling.eco urts.gov.in
106.	Yugal Kishore 8271867733	Balendra Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody since 06.07.2020	To be Filed through e-portal efiling.eco urts.gov.in
107.	Virendra Kumar 9006493700	Barun Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody since 07.08.2020	To be Filed through e-portal

					efiling.eco urts.gov.in
108.	Ranjan Kumar Jha 900654760 3	Binod Prasad Dubey and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
109.	Ranjan Kumar Jha 900654760 3	Pawan Yadav	Cr. Misc. (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
110.	Ashok Kumar Sinha 947294062 5	Pramod Yadav and others	Cr. Misc. (A. Bail) (Arms Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
111.	Ashok Kumar Sinha 947294062 5	Banti Yadav and another	Cr. Misc. (A. Bail) (Arms Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
112.	Dhaneshw ar Prashad Gupta 983585020 5	Hari Narayan and other	Cr. Misc. (A. Bail) (Excise Act) (Modificati on)	Seeks permission to file modification with regard to extension of time for surrender.	To be filed on email-id efiling.phc- bih@gov.in
113.	Ram Shankar Das 943142081 3	M/s Shyam Drug Agency	CWJC	Drug license of the petitioner has been cancelled in hasty manner without hearing him.	To be filed on email-id efiling.phc- bih@gov.in
114.	Md. Ziaul Quamar 983523315 2	Md. Rizwan @ Rizwan	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
115.	Md. Ziaul Quamar 983523315 2	Md. Sazim	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal

					efiling.eco urts.gov.in
116.	Md. Ziaul Quamar 983523315 2	Md. Muzaffar Husain	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
117.	Nafisuzzoha 993188016 0	Ritik Raj @ Raj	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
118.	Nafisuzzoha 993188016 0	Deep Narayan Yadav	Cr. Misc. (R. Bail)	Petitioner is in custody	To be Filed through e- portal efiling.eco urts.gov.in
119.	Nafisuzzoha 993188016 0	Vikram Kumar and another	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
120.	Nafisuzzoha 993188016 0	Mahendra Yadav and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
121.	Nafisuzzoha 993188016 0	Amod Manhi and others	Cr. Misc. (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
122.	Munish Om Prakash Singh 943084297 1	Vijay Kumar @ Bijay Kumar	Cr. Misc. (R. Bail) (Excise Matter)	Petitioner is in custody since 18.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
123.	Mritunjay Kumar 990522753 9	Satyam Kumar	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 15.04.2020	To be Filed through e- portal efiling.eco urts.gov.in

124.	Ranjit Kumar Singh 943089194 3	Rishav Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
125.	Binay Kumar 993477168 6	Ranjeet Prasad	CWJC	Tender matter (Date for submission of Offer/BID is 09.09.2020)	To be filed on email-id efiling.phc- bih@gov.in
126.	Virendra Kumar 900649370 0	Rabindra Mahto	Cr. Misc. (R. Bail)	Petitioner is in custody since 07.08.2020	To be Filed through e- portal efiling.eco urts.gov.in
127.	Satish Chandra 983520248 8	Sugan Kumar @ Dharmendr a Singh	Cr. Misc. (R. Bail)	Petitioner is in custody	To be Filed through e- portal efiling.eco urts.gov.in

Mentioning with regard to urgent hearing of R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
02.09.2020					
1.	Arun Kumar Jha 9835431516	Sandeep Paul	Token No. 22941 of 2020 (Cr. Appeal) (R. Bail) (S.J.)	In custody since 10.02.2020	Not considered for the present
2.	Priyesh Kumar 9471078017	Sanjay Ray	EC-BRHC99- 13125-2020 (Cr. Misc.) (R. Bail)	In custody	Not considered for the present
3.	Arun Kumar Jha 9835431516	Santosh Paul and another	Token No. 22211 of 2020 (Cr. Appeal) (R. Bail) (S.J.)	In custody since 12.02.2020	Not considered for the present
4.	Rohit Kumar 7762005848	BirajuSahani and another	Token No. 8756 of 2020 (R. Bail)	In custody since 27.04.2020 (Petitioners are the sole earning members of the family)	Not considered for the present
5.	Bhubheshwa r Prasad 8292562697	Makeashwar Yadav and others	Cr. Appeal (S.J.) No. 5163 of 2019 (A. Bail)	The case is directed to be put up on 06.03.2020 but the same has not been placed before this Hon'ble Court till date	Not considered for the present
6.	Sarbottam Kumar Sarkar 9430989668	Ranjeet Kumar @ RamjeetRata n Kumar	Token No. 28366 of 2020 (A. Bail)	Apprehensio n of arrest (Stamp reporting has not been done)	Not considered for the present
7.	Laxshmindra Kumar Yadav 9431476565	Manish Sah @ Manish Kumar Sah	EC-BRHC99- 07092-2020 (Cr. Misc.) (R. Bail)	In custody	Not considered for the present
8.	Laxshmindra Kumar Yadav	Jitendra Singh @	EC-BRHC99- 10889-2020	In custody	Not considered

	9431476565	Navalesh Singh	(Cr. Misc.) (R. Bail)		for the present
9.	Laxshmindra Kumar Yadav 9431476565	NunuSahni and others	EC-BRHC99-10986-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
10.	Ashok Kumar 7255850279	Subodh Yadav	EC-BRHC99-14137-2020 (Cr. Misc.) (R. Bail)	In custody since 09.04.2019	Not considered for the present
11.	Abhimanyu Sharma 9835286631	Manju Devi	Cr. Appeal No. 394 of 2020 (D.B.) (R. Bail)	In custody since 19.02.2020 (Petitioner is an old lady aged about 52 years and is languishing in custody since 19.02.2020)	Not considered for the present
12.	Abhimanyu Sharma 9835286631	Rani Devi	Cr. Appeal No. 1523 of 2020 (D.B.)	In custody since 11.11.2019 (Petitioner is an old lady aged about 60 years)	Not considered for the present
13.	Ajay Kumar Tiwari 9835613681	Santosh Giri	EC-BRHC99-12904-2020 (Cr. Misc.) (R. Bail)	In custody since 20.11.2019	Not considered for the present
14.	Ajay Kumar Tiwari 9835613681	Lavkush Yadav	EC-BRHC99-12595-2020 (Cr. Misc.) (R. Bail)	In custody since 06.01.2020	Not considered for the present
15.	Ajay Kumar Tiwari 9835613681	Rajnish Sharma	EC-BRHC99-13069-2020 (Cr. Misc.) (R. Bail)	In custody since 12.08.2016	Not considered for the present
16.	Ajay Kumar Tiwari 9835613681	Umesh Sal	EC-BRHC99-14173-2020 (Cr. Misc.) (R. Bail)	In custody since 17.06.2019 (Petitioner is an old man aged about 64 years)	Not considered for the present
17.	Ajay Kumar Tiwari	Kabutari Devi	EC-BRHC99-14183-2020	Apprehension of arrest	Not

	9835613681		(Cr. Misc.) (A. Bail)	(Petitioner is a lady and she is suffering from arthritis)	considered for the present
18.	Ajay Kumar Tiwari 9835613681	Taufik Khan	EC-BRHC99-12979-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
19.	Birendra Kumar 6200636858	Surendra Yadav	Cr. Appeal (S.J.) No. 1175 of 2020 (A. Bail) (SC/ST Act)	Apprehension of arrest (Petitioner is handicap (Handicap certificate-Annexure 5) and he cannot move by his leg)	Not considered for the present
20.	PritishKumal Lal 9470246738	Awadesh Rai @ Awadhesh Rai	EC-BRHC99-08817-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
21.	Pritish Kumar Lal 9470246738	Beauty Devi @ Beyuti Devi	EC-BRHC99-13375-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
22.	Rakesh Singh 9431049253	Bikram Kumar @ Bikram Paswan	EC-BRHC99-13725-2020 (Cr. Misc.) (R. Bail)	In custody	Not considered for the present
23.	Rakesh Singh 9431049253	Birendra Yadav	EC-BRHC99-13888-2020 (Cr. Misc.) (R. Bail)	In custody	Not considered for the present
24.	Bimal Kumar 9430828756	Brajesh Kumar Pandey	EC-BRHC99-4372-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
25.	Anil Chandra 9835088870	DhananjayM ahto @ Dhananjay Kumar	Cr. Appeal No. 1221 of 2020 (A. Bail) (S.J.) (SC/ST Act)	Apprehension of arrest	Not considered for the present
26.	Apurva Kumar 9308555357	Md. Shekhawat	EC-BRHC99-10634-2020 (Cr. Misc.) (Bail)	Police is harassing	Not considered for the present

27.	Apurva Kumar 9308555357	Mukesh Thakur	EC-BRHC99-11092-2020	Police is harassing	Not considered for the present
28.	Apurva Kumar 9308555357	UmeshMahto	EC-BRHC99-11085-2020	Police is harassing	Not considered for the present
29.	Apurva Kumar 9308555357	Tetri Devi	EC-BRHC99-11407-2020	Police is harassing	Not considered for the present
30.	Apurva Kumar 9308555357	Md. Gorkha	Token No. 25633 of 2020	Police is harassing	Not considered for the present
31.	Apurva Kumar 9308555357	Arvind Kumar Singh	EC-BRHC99-10133-2020 (Civil Writ)	Police is harassing	Not considered for the present
32.	Apurva Kumar 9308555357	Punam Devi and another	Cr. Misc. No. 4298 of 2020	Both the petitioners are ladies and being harassed by police officers	Not considered for the present
33.	Manoj Kumar 9955516581	TetoKewat @ TekoKewat	Token No. 25352 of 2020 (R. Bail) (Excise Act)	In custody since 19.02.2020	Not considered for the present
34.	Manoj Kumar 9955516581	MuneshwarPaswan @ BhuneshwarPaswan	Token No. 24088 of 2020 (R. Bail)	In custody since 10.02.2020 (Stamp reporting has not been done)	Not considered for the present
35.	Manoj Kumar 9955516581	Vikash Yadav	EC-BRHC99-02895-2020 (R. Bail)	In custody since 24.01.2020	Not considered for the present
36.	Manoj Kumar 9955516581	Raj Kumar Rai	EC-BRHC99-08398-2020 (A. Bail)	Apprehension of arrest (Stamp reporting has not been done)	Not considered for the present
37.	Manoj Kumar 9955516581	BaloPaswan @ BalramPaswan	EC-BRHC99-11853-2020 (R. Bail)	In custody since long (Stamp reporting has not been done)	Not considered for the present

38.	Manoj Kumar 9955516581	Garib Ram and others	Cr. Misc. No. 16330 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
39.	Manoj Kumar 9955516581	Prakash Yadav and others	Cr. Misc. No. 16287 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
40.	Apurva Kumar 9308555357	Rajdeep Tanti	EC-BRHC99- 13702-2020 (Cr. Misc.) (R. Bail)	In custody since 05.06.2020 (Family of the petitioner is deprived of food)	Not considered for the present
41.	Apurva Kumar 9308555357	Amardip Tanti @ Amardip Kumar	EC-BRHC99- 13723-2020	Peititoner is being harassed badly along with family members	Not considered for the present
42.	Prabhat Kumar Singh 9431683889	ChandaniKu mari	Cr. Appeal (D.B.) No. 77 of 2020 (R. Bail)	In custody since 19.12.2019 (Petitioner is a lady)	Not considered for the present
43.	Prabhat Kumar Singh 9431683889	Babita Devi	Cr. Appeal (D.B.) No. 78 of 2020 (R. Bail)	In custody since 19.12.2019 (Petitioner is a lady)	Not considered for the present
44.	Apurva Kumar 9308555357	Kishore Yadav @ Nand Kishore Yadav	EC-BRHC99- 07843-2020 (Cr. Appeal) (S.J.) (SC/ST Act) (R. Bail)	In custody since 09.05.2020	Not considered for the present
45.	Apurva Kumar 9308555357	Anjani Kumar	EC-BRHC99- 09405-2020	Police is harassing the petitioner's family	Not considered for the present
46.	Apurva Kumar 9308555357	Anuj Yadav	EC-BRHC99- 09393-2020	Police is harassing the family	Not considered for the present
47.	Apurva Kumar 9308555357	Pawan Chaudhary	EC-BRHC99- 09406-2020 (Cr. Appeal) (R. Bail)	In custody since 16.09.2019	Not considered for the present

48.	Nilesh Kumar 9431442238	Sanjay Kumar	Cr. Misc. No. 76076 of 2019 (R. Bail)	In custody since 12.08.2019	Not considered for the present
49.	Udbhav 8676924738	Sayedakhato on and others	Cr. Misc. No. 3984 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
50.	Nilesh Kumar 9431442238	Md. Tabrej Mallik	Cr. Misc. No. 15827 of 2020 (R. Bail)	In custody since 04.01.2020 (List this case along with case diary)	Not considered for the present
51.	Pravin Kumar 9835251458	Kamlesh Yadav and others	Cr. Appeal (S.J.) No. 5112 of 2019 (A. Bail)	Apprehensio n of arrest	Not considered for the present
52.	Md. Imteyar Ahmad 9386416816	Radhika Kumari	Cr. Appeal (S.J.) No. 951 of 2020 (A. Bail) (SC/ST Act)	Apprehensio n of arrest (Petitioner is a lady) (Civil Dispute)	Not considered for the present
53.	Prashat Kumar Singh 9431683889	Giri Yadav	Cr. Appeal (S.J.) No. 1407 of 2020 (R. Bail) (SC/ST Act)	In custody since 01.03.2020	Not considered for the present
54.	Prashat Kumar Singh 9431683889	Sujeet Yadav	Cr. Appeal (S.J.) No. 1416 of 2020 (R. Bail) (SC/ST Act)	In custody since 18.10.2019	Not considered for the present
55.	Pritish Kumar Lal 9470246738	Chhotan Sharma	EC-BRHC99- 08891-2020 (Cr. Appeal) (R. Bail)	In custody since 16.11.2019	Not considered for the present
56.	Pritish Kumar Lal 9470246738	Dilip Yadav and others	EC-BRHC99- 07568-2020 (Cr. Appeal) (R. Bail)	In custody since 22.11.2019	Not considered for the present
57.	Randhir Kumar No.1 9431094364	BaldevSahni	Cr. Revision No. 352 of 2020 (R. Bail)	In custody since 25.02.2020	Not considered for the present
58.	Anil Kumar Singh 9431850305	Akib Khan and another	Token No. 26106 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
59.	Anil Kumar	Rajiv Kumar	Token No.	In custody	Not

	Singh 9431850305	@ Lala	23377 of 2020 (R. Bail) (Excise Act)	since 17.03.2020	considered for the present
60.	Anil Kumar Singh 9431850305	Arvind Kumar Singh	Token No. 23476 of 2020 (R. Bail) (Excise Act)	In custody since 17.03.2020	Not considered for the present
61.	Prabhakar Singh 9431075415	Indramati Devi	EC-BRHC99- 14490-2020 (Cr. Appeal) (R. Bail)	In custody since long	Not considered for the present
62.	Kumar Goutam 9334666397	Gaurav Kumar @ Radwa	Cr. Appeal (S.J.) No. 912 of 2020 (SC/ST Act) (A. Bail)	Apprehensio n of arrest	Not considered for the present
63.	Devendra Kumar 9431094447	Sumit Kumar	Cr. Misc. No. 82844 of 2019	In this case the bail of the petitioner was heard on 04.06.2020 and time was granted to list this case on 16.07.2020 but till today it has not been listed, petitioner is in custody for more than one year. The above case may kindly be listed as per retaining order dated 04.06.2020 passed by this Hon'ble Court	Not considered for the present
64.	Rajesh Kumar Sinha 9931265501	Gopi Chand Prasad	EC-BRHC99- 4178-2020 (R. Bail)	In custody since November, 2019 (Petitioner is a retired person	Not considered for the present

				suffering from chronic diseases)	
65.	Raju Prasad 9931677993	Md. Abdul Hannan @ Munna @ Abdul Hannan	Cr. Appeal No. 211 of 2020 (R. Bail)	In custody since 28.11.2019	Not considered for the present
66.	Raju Prasad 9931677993	Nipu Devi and another	Cr. Misc. No. 22839 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
67.	Raju Prasad 9931677993	Parweej Ansari	Cr. Misc. No. 19951 of 2020 (R. Bail)	In custody since 07.01.2020	Not considered for the present
68.	Anang Mohan Sinha 9801462017	Pramod Prasad and others	Token No. 27917 of 2020 (A. Bail)	Apprehension of arrest (Mother of the petitioner is diabetic)	Not considered for the present
69.	Arvind Kumar 9334428381	Suresh Manghi @ Suresh Kumar	EC-BRHC99-14038-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest (Petitioner is a government employee)	Not considered for the present
70.	Krishna Murari 9122868061	Rajesh Singh	EC-BRHC99-05720-2020 (R. Bail) (Excise Act)	In custody since 18.02.2020	Not considered for the present
71.	Krishna Murari 9122868061	Md. Aslam	EC-BRHC99-05991-2020 (R. Bail)	In custody since 07.01.2020	Not considered for the present
72.	Pritish Kumar Lal 9470246738	KamdeoRajak and others	EC-BRHC99-08883-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
73.	Pritish Kumar Lal 9470246738	Manish Kumar @ Manish Kumar Singh	EC-BRHC99-13660-2020 (R. Bail)	In custody since 31.08.2019	Not considered for the present
74.	Dinesh Jha 9431624676	Ajay Singh	Cr. Misc. No. 3430 of 2020	In custody since 04.04.2020	Not considered for the present
75.	Uday Shankar Choudhary 9431039262	Pradyut Kumar Biswas	EC-BRHC99-13461-2020 (R. Bail)	In custody since 09.09.2019	Not considered for the present

76.	BabitaKumari 9308104088	ArunPaswan @ BineshwarPa swan	EC-BRHC99- 12594-2020 (R. Bail) (Excise Act)	Petitioner is a commercial driver and he is in custody since 19.06.2020	Not considered for the present
77.	BabitaKumari 9308104088	LaluMaurya and others	Token No. 24237 of 2020 (R. Bail) (Excise Act)	Petitioner is a driver and he is in custody since 05.03.2020	Not considered for the present
78.	BabitaKumari 9308104088	Umashankar Rai @ Sipahi Rai	EC-BRHC99- 13301-2020 (R. Bail)	Petitioner is a mukhiya and he is in custody since 14.03.2020	Not considered for the present
79.	BabitaKumari 9308104088	Umashankar Rai @ Sipi Rai	EC-BRHC99- 13065-2020 (R. Bail)	Petitioner is a mukhiya and he is in custody since 14.04.2020	Not considered for the present
80.	Manish Chandra Gandhi 9852475451	Manju Devi	Cr. Misc. No. 23050 of 2020 (A. Bail)	Informant namely Manoj Singh @ Guddu Yadav seeks permission to appear in this case through his counsel to assist the Hon'ble Court. He is the informant in this case so he may place the facts properly. Therefore, he prays for filing Vakalatnama in this case.	To be filed through e- mode
81.	Manish Chandra Gandhi	Mithilesh Singh	Token No. 22169 of 2020 (R. Bail)	In custody since 22.01.2020	Not considered for the present

	9852475451		(Arms Act)	(Petitioner is the sole member who looks after his wife who is suffering from gynae disease) (Stamp reporting has not been done)	
82.	Narsingh Tanti 9199427613	MasudanMahato	EC-BRHC99-08322-2020 (R. Bail)	In custody since 19.11.2019	Not considered for the present
83.	Kumar Kaushlendra 9801341145	Mukesh Kumar	EC-BRHC99-13762-2020 (R. Bail)	In custody since 30.05.2020	Not considered for the present
84.	Pritish Kumar Lal 9470246738	Murari Kumar	EC-BRHC99-08887-2020 (Cr. Appeal) (R. Bail) (S.J.) (SC/ST Act)	In custody since 27.04.2020 (Prayer is for listing under heading "For Admission")	Not considered for the present
85.	PratimaKumari 8102650441	Sher Singh	Cr. Misc. No. 13192 of 2020 (R. Bail) (Excise Matter)	In custody since 13.12.2019 (Pray for listing the case)	Not considered for the present
86.	Ashok Kumar 7255850279	Subodh Yadav	EC-BRHC99-14137-2020 (R. Bail) (Excise Act)	In custody since 09.04.2019	Not considered for the present
87.	Pritish Kumar Lal 9470246738	Om Prakash Jha	Cr. Misc. No. 80512 of 2019 (A. Bail)	Pray for listing under the heading "For Admission"	Not considered for the present
88.	Vinay Kumar Mishra 9835490350	Pankaj Kumar Upadhaya @ Pankaj Upadhyay @ MannuUpadhaya	EC-BRHC99-13252-2020 (R. Bail)	In custody since 20.04.2020	Not considered for the present
89.	Pritish Kumar Lal 9470246738	Rahul Kumar	EC-BRHC99-10623-2020 (Cr. Misc.) (R.	Petitioner is in custody since	Not considered

			Bail)	02.03.2020	for the present
90.	Bimal Kumar 9430828756	Raj Narayan Singh	Cr. Misc. No. 77481 of 2019 (R. Bail)	Seeks permission to file supplementa ry affidavit (Petitioner is in custody since 22.07.2019)	To be filed through e- mode
91.	Gautam Kumar Yadav 9708215824	Ramu Kumar Yadav	Token No. 28808 of 2020 (R. Bail) (Excise Act)	In custody since 19.12.2019 (Petitioner's mother and father are old and are seriously ill)	Not considered for the present
92.	Vinay Kumar Mishra 9835490350	Rohit Kumar	EC-BRHC99- 11279-2020 (Cr. Misc.) (R. Bail) (Excise Act)	In custody since 14.04.2020	Not considered for the present
93.	Kumar Goutam 9334666397	Nirmala Devi	Cr. Appeal (S.J.) No. 198 of 2020 (A. Bail) (SC/ST Act)	Petitioners are under great dilemma and facing acute hardship due to scarcity of jobs and in fear of arrest they are not moving for their livelihood.	Not considered for the present
94.	Bimlesh Kumar Pandey 9431275315	Ajay Prasad and others	EC-BRHC99- 10718-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
95.	Bimlesh Kumar Pandey 9431275315	Ashok Yadav	EC-BRHC99- 13748-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
96.	Bimlesh Kumar Pandey 9431275315	Harun Mian @ Md. Harun	EC-BRHC99- 10233-2020	Petitioner wants to withdraw the present case since now the same has	To be Listed

				become infructuous on petitioner's arrest in the case	
97.	Bimlesh Kumar Pandey 9431275315	Karan Yadav and others	EC-BRHC99- 10528-2020 (A. Bail) (SC/ST Act)	Apprehensio n of arrest	Not considered for the present
98.	Bimlesh Kumar Pandey 9431275315	Mangal Singh @ Mangal Singh Chandel @ Rajkumar Singh	EC-BRHC99- 10527-2020 (A. Bail) (I.T. Act)	Apprehensio n of arrest	Not considered for the present
99.	Bimlesh Kumar Pandey 9431275315	Md. SalauddinMiy an @ SalauddinMiy an and another	EC-BRHC99- 10529-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
100.	Bimlesh Kumar Pandey 9431275315	NageshwarR aut	EC-BRHC99- 10525-2020 (A. Bail) (Excise Act)	Apprehensio n of arrest	Not considered for the present
101.	Bimlesh Kumar Pandey 9431275315	Rajkumar @ Rajkumar Gupta and another	EC-BRHC99- 10532-2020 (A. Bail) (Excise Act)	Apprehensio n of arrest	Not considered for the present
102.	Bimlesh Kumar Pandey 9431275315	Saheb Yadav @ Lalu Yadav	EC-BRHC99- 09845-2020 (A. Bail) (Excise Act)	Apprehensio n of arrest	Not considered for the present
103.	Bimlesh Kumar Pandey 9431275315	Sheikh Imam @ Sheikh Imran @ Imam Hussain	EC-BRHC99- 13775-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
104.	Bimlesh Kumar Pandey 9431275315	Sadddam Hussain	EC-BRHC99- 10518-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
105.	Ugranath Malik 9430965545	Vikas Kumar Yadav @ Vikas Kumar	Token No. 27206 of 2020 (R. Bail)	Petitioner is in custody since 06.05.2020 (Petitioner is suffering from	Not considered for the present

				jaundice)	
106.	Asif Kalim 9709517281	KhairunNesh a @ KhairunNesa and others	Cr. Appeal No. 1389 of 2019 (D.B.) (R. Bail)	Four family members are convicted for life imprisonmet vide judgement and sentence dated 26.09.2019. Till date appeal is not admitted and appellants are under judicial custody since 26.09.2019	Not considered for the present
107.	Pritish Kumar Lal 9470246738	SurendraDeb barma and another	Token No. 22470 of 2020 (Cr. Appeal) (S.J.) (R. Bail)	For admission (Petitioner is in custody since 05.01.2018)	Not considered for the present
108.	Pritish Kumar Lal 9470246738	Surendra Yadav	EC-BRHC99- 10622-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
109.	Rakesh Singh 9431049253	Vijay Singh	EC-BRHC99- 13703-2020 (R. Bail)	In custody	Not considered for the present
110.	Bhaskar Shankar 9430521096 9	Vishal Kumar Singh @ Vishal	Token No. 22406 of 2020 (R. Bail)	In custody	Not considered for the present
111.	Shankar Kumar 9304034912	JawaharSah @ Jawahar Kumar and another	Cr. Appeal No. 270 of 2020 (D.B.)	Appellant No.2 is wife and appellant no.1 is son of co-convict MithileshSah who has been released on bail in connection with the present case.	Not considered for the present

				Appellant No.2 is old age lady and is ill.	
112.	Kanhaiya Jee Tiwari 9661462725	Poonam Rai	Case No.16323/2020 (A.Bail)	Apprehension of arrest.	Not considered for the present
113.	Binay Bhushan Prasad 9934262647 8789402934	Mritunjay Kumar @ Mritunjay Kumar & Anr.	EC BRHC 99-15433/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
114.	Mirityunjay Kumar 7903156796	Ankesh Kumar & Ors.	EC BRHC 99-15260/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
115.	Vinay Kumar Mishra 9835490350	Pankaj Kumar Upadhayay @ Pankaj Upadhayay @ Mannu Upadhayay	EC BRHC 99-13252/2020 (A. Bail)	In custody since 20.04.2020	Not considered for the present
116.	Rekha Prasad 9386735692	Sudhir Sahni & Anr.	Token No.27619/2020 (R. Bail)	In custody	Not considered for the present
117.	Mirityunjay Kumar 7903156796	Ashok Kumar Mahto @ Ashok Mahto	EC BRHC 99-15295/2020 (R. Bail)	In custody since 16.03.2020	Not considered for the present
118.	Mirityunjay Kumar 7903156796	Vinod Mahto	EC BRHC 99-15290/2020 (R. Bail)	In custody since 17.05.2020	Not considered for the present
119.	Arun Kumar Jha 9835431516	Sandeep Paul	Token No.22941/2020 (R.Bail) Cr. Appeal (SJ)	In custody since 10.02.2020	Not considered for the present
120.	Arun Kumar Jha 9835431516	Santosh Paul & Anr.	Token No.22211/2020 (R.Bail) Cr. Appeal (SJ)	In custody since 12.02.2020	Not considered for the present
121.	Saket Anand 9975587106	Nandlesh Kumar @ Karu Yadav	Cr. Misc. No.	In custody since 06.05.2019	Not considered for the present
122.	Vinod Kumar 7061545511	Santosh Chaudhary	EC BRHC 99-03556/2020 (R. Bail)	In custody since 02.12.2019	Not considered for the present
123.	Mirityunjay Kumar	Chandan Paswan	EC BRHC 99-15309/2020	In custody since	Not considered

	7903156796		(R. Bail)	21.10.2019	for the present
124.	Sanjeev Kumar 9431860650	Prabhu Giri	Token No.Cr. Misc. No. 26220/2020 (R. Bail)	In custody since 23.02.2020	Not considered for the present
125.	Manohar Pd. Singh 9931027231	Sony Devi @ Sony Kumari	Token No.29300/202 0 (R.Bail)	In custody since 12.02.2020	Not considered for the present
126.	Jai Kishore Sharma 9835667869	Pushpak Kumar	EC BRHC 99- 14555/2020 (R. Bail)	In custody since 05.06.2020	Not considered for the present
127.	Akhileshwar Kr. Shrivastava 8521205207	Azhar Ali Akhtar	EC-BRHC99- 06782- 2020(A.bail)	Apprehension of arrest.	Not considered for the present
128.	Sanjay kr. Jha 9471057885	Guirya Devi	Cr. Misc 26316/2020(R. bail)	In custody.	Not considered for the present
129.	R.S Ganguli 9204398854	Kushshwar Yadav	EC-BRHC99- 14039- 2020(A.bail)	Apprehension of arrest.	Not considered for the present
130.	Anil Kr. Singh 9431850305	Vikash Tiwari	T. No. 25890/2020	Bail matter.	Not considered for the present
131.	Rakesh Singh 9431049253	Dipak kr.	Ec-BRHC99- 09789-2020	T. No. Has not been generated.	Not considered for the present
132.	Dhananjay Kr. No. 2, 9431427618	Anil kr. Tiwari & ors.	Cr. App 5237/2019 SC/ST Act.	Bail matter.	Not considered for the present
133.	Pritish Kr. Lal 9470245738	Bijay mahto	Cr. Misc 21993/2020(R. bail)	In custody	Not considered for the present
134.	Akhilesh Kr. 9006228589	Rajan Kr. Pathak	Cr. App(SJ) 5820/2019	Bail matter.	Not considered for the present
135.	Satyendra Rai, 7979028012	Dharmendra Kumar Rajak	Token No. 24077/2020 (R.bail)	In custody since 30.05.2020	Not considered for the present
136.	Mirityunjay Kumar, 7903156796	Kundan Kumar	EC-BRHC99- 15285-2020 (R.bail)	In custody since 23.06.2020	Not considered for the present
137.	Vinay Kr. Mishra,	Madan Sah	EC-BRHC99- 09970-2020	Apprehension of arrest	Not considered

	9835490350		(A.bail)		for the present
138.	Vinay Kr. Mishra, 9835490350	Rohit Kumar	EC-BRHC99-11279-2020 (R.bail)	In custody since 14.04.2020	Not considered for the present
139.	Alok Kr. Alok, 9334149971	Bindeshwar Rai @ Vindeshwar Rai	EC-BRHC99-14512-2020 (R.bail)	In custody since 21.06.2020	Not considered for the present
140.	Vinay Kr. Mishra, 9835490350	Aman Singh	EC-BRHC99-09960-2020 (A.bail)	Apprehension of arrest	Not considered for the present
141.	Md. Imteyaz Ahmad, 9386416816	Teetu Kumar	Cr. Misc. No. 12697/2020 (A.bail)	Apprehension of arrest	Not considered for the present
142.	Satyendra Rai, 7979028012	Satya Narayan Singh	EC-BRHC99-07662-2020 (R.bail)	In custody since 18.02.2020	Not considered for the present
143.	Lakshmi Kant Sharma, 9470087150	Sanjay Kumar	EC-BRHC99-03993-2020 (R.bail)	In custody since 21.09.2019	Not considered for the present
144.	Mirityunjay Kumar, 7903156796	Kari Mahto @ Krishna Kumar Mahto	EC-BRHC99-15303-2020 (R.bail)	In custody since 24.05.2020	Not considered for the present
145.	Satyendra Rai, 7979028012	Akbar Khan	Token No. 23431/2020		Not considered for the present
146.	Mirityunjay Kumar, 7903156796	Chandan Kumar @ Chandan Paswan	EC-BRHC99-15311-2020 (R.bail)	In custody since 04.12.2019	Not considered for the present
147.	Aditya Nath Jha 9431062859	Ramji Mahto	Token No. 28819/2020 (R. Bail)	In custody.	Not considered for the present
148.	Surendra Kishore Thakur 9204528668	Sahil Raghav	Token No. 21630/2020 (R. Bail)	The petitioner is under custody. The mother of the petitioner is ill.	Not considered for the present
149.	Ashutosh Kumar 9431873772	Gyana Devi & Ors.	Token No. 25926/2020 (R. Bail)	The petitioners are under custody and they are	Not considered for the present

				suffering from illness.	
150.	Brajesh Kumar Singh 7488021161	Niranjan Singh	Token No. 27934/2020 (R. Bail)	The petitioner is under custody and the father of the petitioner is suffering from illness.	Not considered for the present
151.	Surendra Kishore Thakur 9204528668	Md. Nizam Ansari	Token No. 21633/2020 (R. Bail)	The petitioner is under custody and the wife of the petitioner is in advance stage of pregnancy.	Not considered for the present
152.	Pushpendra Kumar Singh 7903909029	Umesh Rai	EC-BRHC99-14463-2020 (R. Bail)	The petitioner is under custody and the wife of the petitioner is suffering from illness. The petitioner is the only member who look after his family.	Not considered for the present
153.	Anshul 8084908156	Amar Kumar	Token No. 25419/2020 (R. Bail)	In custody since 30.05.2020.	Not considered for the present
154.	Mehtab Alam 8986459208	Chhotkune Fahad Ahmad	EC-BRHC99-12849-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
155.	Satyendra Rai 7979028012	Satyapal Yadav & Ors.	EC-BRHC99-08285-2020 (R. Bail)	The petitioners are under custody since 28.09.2019. The petitioners are juvenile and similarly situated co-accused namely Niraj Govind who is adult has been granted bail by this Hon'ble	Not considered for the present

				Court.	
156.	Mirityunjay Kumar 7903156796	Shaligram Singh & Ors.	EC-BRHC99-15277-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
157.	Amrit Abhijeet 9431244102	Shankar Paswan	Token No. 21861/2020 (R. Bail)	In custody since 06.12.2019.	Not considered for the present
158.	Alok Kumar Alok 9334149971	Nagendra Rai & Ors.	EC-BRHC99-14517-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
159.	Kamal Kishore Singh 9430956747	Subhash Kumar	Token No. 27023/2020 (R. Bail)	In custody since 25.02.2020.	Not considered for the present
160.	Vishwa Ranjan Choudhary 9835661500Mi rityunjay Kumar 7903156796	Kundan Kumar	Token No. 24681/2020 (R. Bail)	The petitioner is under custody since 28.02.2020.	Not considered for the present
161.	Vaishnavi Singh 7838020604	Nitesh Kumar	EC-BRHC99-08504-2020 (R. Bail)	In custody since 08.04.2020.	Not considered for the present
162.	Alok Kumar Alok 9334149971	Munna Rai (R. Bail)	EC-BRHC99-14499-2020 (R. Bail)	The petitioner is under custody since 23.01.2020. He is only earning person in his family.	Not considered for the present
163.	Rajendra Nath Sinha 9431070062	Vishal Singh	Cr. Misc. 29384/2020 (R. Bail)	In custody.	Not considered for the present
164.	Satya Prakash 8986125185	Jagat Rai	Cr. Appl. 5473/2019 (R. Bail)	In custody since 06.11.2019.	Not considered for the present
165.	Alok Kumar Alok 9334149971	Lalan Rai	EC-BRHC99-14525-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
166.	Mirityunjay Kumar 7903156796	Nirdhan Mahto	EC-BRHC99-15270-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
167.	Nafisuzzoha 9931880160	Pintu Kumar	Token No. 22614/2020 (R. Bail)	The petitioner is under custody. The	Not considered for the present

				R. Bail was filed on 08.06.2020. Token No. 22614/2020 was generated on 18.06.2020. Till date S.R. not done and the case has not been listed.	
168.	Nirbhay Kumar Singh 9934209068	Obin Roy	EC-BRHC99-15505-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
169.	Mukesh Kumar 8986271729	Ramashish Singh Yadav	EC-BRHC99-13424-2020 (R. Bail)	The petitioner is under custody since 10.02.2017. He is 63 years old and suffering from chronic diabetes and high blood pressure. Petitioner is not named in the FIR. Investigation is complete and the chargesheet already submitted.	Not considered for the present
170.	Mukesh Kumar 8986271729	Pankaj Kumar	EC-BRHC99-06176-2020 (R. Bail)	In custody since 01.03.2020.	Not considered for the present
171.	Udbhav 8676924738	Sunil Ram	EC-BRHC99-12998-2020 (R. Bail)	In custody since 17.06.2019.	Not considered for the present
172.	Bhola Prasad 9431047724	Mithilesh Kumar	EC-BRHC99-14376 (A. Bail)	Apprehension of arrest.	Not considered for the present
173.	Md. Imteyaz Ahmad 9386416816	Md. Nehal	Token No. 22639/2020 (R. Bail)	In custody since 31.10.2017.	Not considered for the present
174.	Md. Imteyaz Ahmad 9386416816	Jeetu Kumar	Cr. Misc. 12697/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present

175.	Vinay Kumar Mishra 9835490350	Santosh Mahto	Token No. 28575/2020 (R. Bail)	The petitioner is under custody since 19.04.2020. and the earlier regular bail of the petitioner was rejected by Hon'ble Mr. Justice R.K. Mishra.	Not considered for the present
176.	Alok Kumar Alok 9334149971	Md. Faizal	EC-BRHC99-14509-2020 (R. Bail)	The petitioner is under custody since 22.10.2019. He is very poor person. He is the only earning person in his family.	Not considered for the present
177.	Alok Kumar Alok 9334149971	Kishnandan Sah	EC-BRHC99-14505-2020 (R. Bail)	In custody since 02.03.2020.	Not considered for the present
178.	Mirityunjay Kumar 7903156796	Rajeev Kumar	EC-BRHC99-15280-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
179.	Alok Kumar Alok 9334149971	Lalan Rai	EC-BRHC99-14521-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
180.	Udbhav 8676924738	Baidyanath Yadav	Token No. 27494/2020 (R. Bail)	In custody since 02.12.2019.	Not considered for the present
181.	Harendra Prasad 9431664594	Surendra Yadav	Cr. Misc. 20942/2020 (R. Bail)	The matter relates to regular bail and the learned counsel Mr. Dharendra Kumar, who was appearing in the said case has unfortunately died on 19.08.2020, petitioner is in jail has	To file vakalatnama only through e-mode

				appointed me as an advocate now.	
182.	Alok Kumar Alok 9334149971	Mithilesh Mahto	EC-BRHC99- 14501-2020 (R. Bail)	In custody since 28.08.2019.	Not considered for the present
183.	Alok Kumar Alok 9334149971	Harishankar Rai & Ors.	EC-BRHC99- 14519-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
184.	Mira Kri. 9852237138	Satyanarayan Yadav	I.A 4/2020 in cr. App 749/2014(DB)	In custody.	Not considered for the present
185.	Priyesh Kr. 9471078617	Krishna Paswan, Heera Pasawan @ Hera Paswan	EC-BRHC99- 12944-2020 (R.Bail)	In custody	Not considered for the present
186.	Priyesh Kr. 9471078617	Ranjeet Paswan	EC-BRHC99- 12954-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
187.	Priyesh Kr. 9471078617	Sanjay Ray	EC-BRHC99- 13125-2020 (R.Bail)	In custody	Not considered for the present
188.	Priyesh Kr. 9471078617	Anwar Miya @ Anwar Hussain	EC-BRHC99- 14492-2020 (R.Bail)	In custody	Not considered for the present
189.	Priyesh Kr. 9471078617	Pankaj Kr. Mahto	EC-BRHC99- 12592-2020 (R.Bail)	In custody	Not considered for the present
190.	Priyesh Kr. 9471078617	Sani Kr.	EC-BRHC99- 15568-2020 (R.Bail)	In custody, petitioner suffering from heart disease	Not considered for the present
191.	Priyesh Kr. 9471078617	Rajendra Sahani	EC-BRHC99- 14205-2020 (R.Bail)	In custody	Not considered for the present
192.	Priyesh Kr.	Indrajeet Kr.	EC-BRHC99-	Apprehension	Not

	9471078617		13125-2020 (A.Bail)	of arrest	considered for the present
193.	Sunil Kr. No. III 9835272339	Birlal Sah	EC-BRHC99- 08299-2020 (R.Bail)	In custody since 10.03.2020	Not considered for the present
194.	Malti Kumari 9430513628	Ashok Kr. Sah	EC-BRHC99- 05646-2020 (R.Bail)	In custody since 19.03.2020, father of petitioner admitted to hospital due to heart disease and no one to look after him	Not considered for the present
195.	Hari Kishore Thakur 9835441041	Md. Shafi Alam @ Chand @ Moh. Saphi Alam	T. No. 22076/2020 (R.Bail)	In custody since 15.12.2019, father and mother suffering from heart problem, father of petitioner is old man	Not considered for the present
196.	Hari Kishore Thakur 9835441041	Anshu Kr. @ Kanchan	T. No. 22299/2020 (R.Bail)	In custody since 24.01.2020, petitioner is not named in FIR, petitioner brutally beaten by police and admitted to PMCH, Patna	Not considered for the present
197.	Hari Kishore Thakur	Shyam Kr. Jha	T. No. 23714/2020 (R.Bail)	In custody since 25.01.2020	Not considered for the present

	9835441041				
198.	Hari Kishore Thakur 9835441041	Ashutosh Kr. Jha 9835441041	T. No. 23719/2020 (R.Bail)	In custody since 25.01.2020	Not considered for the present
199.	Hari Kishore Thakur 9835441041	Bindu Sah @ Binod Kr.	T. No. 27427/2020 (R.Bail) (Excise Act)	In custody since 03.05.2020, co-accused has been granted bail	Not considered for the present
200.	Hari Kishore Thakur 9835441041	Neeraj Kr.	EC-BRHC99-07861-2020 (R.Bail)	In custody since 12.06.2020, petitioner gave lift to strange who carried liquour with him	Not considered for the present
201.	Hari Kishore Thakur 9835441041	Pintu Kr.	EC-BRHC99-09587-2020 (R.Bail)	In custody since 04.06.2020,	Not considered for the present
202.	Hari Kishore Thakur 9835441041	Ganni Kr.	T. No. 24475/2020 (R.Bail)	In custody since 10.05.2020,	Not considered for the present
203.	Hari Kishore Thakur 9835441041	Bhola Kr.	T. No. 24723/2020 (R.Bail)	In custody since 13.12.2019, petitioner not named in FIR	Not considered for the present
204.	Hari Kishore Thakur 9835441041	Prabhakar Kr. And Anr.	T. No. 24532/2020 (R.Bail)	In custody since 19.03.2020, dishonour of cheque	Not considered for the present

205.	Hari Kishore Thakur 9835441041	Vikash Kr.	EC-BRHC99-13061-2020 (R.Bail)	In custody since 08.05.2020	Not considered for the present
206.	Hari Kishore Thakur 9835441041	Nitesh Kr. @ Nitesh Thakur	T. No. 26657/2020 (R.Bail)	In custody since 10.07.2020	Not considered for the present
207.	Hari Kishore Thakur 9835441041	Gaurav Kr.	EC-BRHC99-13064-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
208.	Pravin Kr. 9835251458	Indra Kr. @ Indra Kr. Yadav	EC-BRHC99-09635-2020 (R.Bail)	In custody since 02.03.2020	Not considered for the present
209.	Dhurendra Kr. 9835425853	Vikash Sah	T. No. 2405/2020 (R.Bail)	In custody since 07.03.2020, suffering from Liver problem	Not considered for the present
210.	Satya Prakash Sinha 9431221296	Surya Sahni	Cr. Misc. 21739/2019 (R.Bail)	In custody since 08.01.2020	Not considered for the present
211.	Gopal Prasad Roy 9431073976	Manoj Sharma	EC-BRHC99-07127-2020 (R.Bail)	In custody since 03.09.2019, there is no earning member in his family	Not considered for the present
212.	Lokesh Kr. Singh 9771120451	Dhrup Yadav @ Dhurup Yadav and Anr.	Cr. Misc. 8552/2020 (R.Bail)	In custody since long	Not considered for the present
213.	Rabindra Prasad Singh	Sarjug Yadav	Cr. Misc. 9482/2020 (A.Bail)	Apprehension of arrest	Not considered for the present

	9431623664				
214.	Rabindra Prasad Singh 9431623664	Goldy Singh @ Kumar Arijat	EC-BRHC99-11074-2020 (R.Bail)	In custody since 02.05.2020, mother is seriously ill	Not considered for the present
215.	Sunil Kr. No. III 9835272339	Jhuna Sahani ! @ Jhuni Sahani	T. No. 24933/2020 (R.Bail)	Stamp reporting required	Not considered for the present
216.	Ramakant Singh 9931282578	Lado Khatoon @ Afsana Khatoon and Ors.	Cr. Misc. 26138/2020 (A.Bail)	Apprehension of arrest, Co-accused has been granted bail	Not considered for the present
217.	Kamal Kishor Singh 9430956747	Lalan Kr. @ Lal Yadav @ lalan Kr. Yadav	T. No. 25686/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
218.	Umesh Chandra Verma 6202543657	Sanjeet Paswan	EC-BRHC99-8025-2020 (R.Bail)	In custody	Not considered for the present
219.	Umesh Chandra Verma 6202543657	Vivek Kr.	EC-BRHC99-9435-2020 (R.Bail)	In custody	Not considered for the present
220.	Umesh Chandra Verma 6202543657	Kundan Kr.	EC-BRHC99-9432-2020 (R.Bail)	In custody	Not considered for the present
221.	Umesh Chandra Verma 6202543657	Abhishek Kr.	EC-BRHC99-9434-2020 (R.Bail)	In custody	Not considered for the present
222.	Umesh Chandra Verma	Nitish Rai @ Nitish Kr. Yadav	EC-BRHC99-12356-2020 (R.Bail)	In custody	Not considered for the present

	6202543657				
223.	Umesh Chandra Verma 6202543657	Pankaj Kr. Bhulla	EC-BRHC99- 9438-2020 (R.Bail)	In custody	Not considered for the present
224.	Umesh Chandra Verma 6202543657	Sushil Tiwari	T. No. 22734 (R.Bail)	In custody	Not considered for the present
225.	Anil Kr. 9431456498	Sunil Yadav & Ors.	Cr. App. (SJ) 1393/2020 (A.Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
226.	Sunil Kr. NoIII 9835272339	Guddu	EC-BRHC99- 08665-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
227.	Awadhesh Kr. Singh 9431421565	Kundan Kr.	T. No. 24326/2020 (R.Bail) (Arms Act)	Stamp reporting not done yet, in custody since 25.01.2020, similar co- accused granted bail	Not considered for the present
228.	Awadhesh Kr. Singh 9431421565	Pramod Kr. And Anr.	T. No. 29048/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
229.	Ramakant Singh 9931282578	Rajesh Kr. Singh @ Ors.	Cr. Misc. 22716/2020 (Bail)	For cancellation of bail	Not considered for the present
230.	Sunil Kr. NoIII 9835272339	Ravi Kr.	EC-BRHC99- 13983-2020 (R.Bail)	In custody since 12.01.2020	Not considered for the present
231.	Sunil Kr. NoIII	Robin	T. No. 22934/2020	In custody since	Not considered

	9835272339		(R.bail)	20.09.2019	for the present
232.	Sanjeet Kr. 9431017782	Santosh Yadav	T. No. 27033/2020 (R.Bail)	In custody since 17.04.2020	Not considered for the present
233.	Rakesh Kr. 9431638305	Ajay Kr.	EC-BRHC99- 14598-2020 (R.Bail)	In custody since long	Not considered for the present
234.	Sunil Kr. NoIII 9835272339	Upendra Paswan	EC-BRHC99- 13784-2020 (R.Bail)	In custody since 20.06.2020	Not considered for the present
235.	Rajesh Rajan No. 1 9431294476	Vikash Kr. @ Vikas Kr.	Cr. Misc. 22105/2020 (R.Bail)	In custody since 21.12.2017, mother of the petitioner is suffering from cancer and presently she is undergoing chemotherapy	Not considered for the present
236.	Rabindra Prasad Singh 9431623664	Satyendra Yadav	Cr. App. 1072 (A.Bail)	Apprehension of arrest	Not considered for the present
237.	Kamod Kr. Vidyast	Sallu Samar and Ors.	Cr. App. 5397/2019 (S.J)	To reject the A.Bail of the appellants	Not considered for the present
238.	Dhaneshwar Prashad Gupta 9835850205	Birju Kumar	Token No. 25734 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody since 10.05.2020	Not considered for the present
239.	Krishna Deo Raj 9431419247	Mohan Chaudhary	EC-BRHC99- 13359-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present

240.	Krishna Deo Raj 9431419247	Guddu Chaudhary	EC-BRHC99-13359-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
241.	Krishna Deo Raj 9431419247	Ranjit Rajvanshi	EC-BRHC99-14636-2020 (R. Bail)	Petitioner is in custody since 09.09.2019	Not considered for the present
242.	Krishna Deo Raj 9431419247	Awadh Chaudhary	EC-BRHC99-13357-2020 (R. Bail)	Petitioner is in custody since 21.10.2019	Not considered for the present
243.	Mukesh Kumar 8986271729	Harendra Rai	EC-BRHC99-13486-2020 (R. Bail)	Petitioner is in custody since 10.01.2019. (Petitioner is the sole bread earner of his family)	Not considered for the present
244.	Mukesh Kumar 8986271729	Abhishek Singh	EC-BRHC99-11856-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 26.08.2019	Not considered for the present
245.	Rudal Prasad 7061205424	Bikash Kumar @ Chetan Kumar	Token No. 29244 of 2020 (A. Bail)	Apprehension of arrest (Petitioner's grandfather was beaten by the prosecution party and he was not present at the place of occurrence)	Not considered for the present
246.	Rudal Prasad 7061205424	Naresh Rai	Cr. Appeal No. 5513 of 2019 (S.J.) (R. Bail)	Petitioner is in custody since October, 2019 and he	Not considered for the present

				is the only earning member of his family due to which the members of the family are facing starvation.	
247.	Rudal Prasad 7061205424	Budh Nath Singh	Token No. 26788 of 2020 (A. Bail)	Apprehension of arrest (Petitioner is the only earning member of his family)	Not considered for the present
248.	Subodh Kumar 9852649160	Karan Kumar	EC-BRHC99- 10847-2020 (R. Bail)	Petitioner is in custody for more than 6 months (Petitioner's mother is seriously ill)	Not considered for the present
249.	Md. Sufiyan 9835010900	Imam Hussain	EC-BRHC99- 05278-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 23.02.2020 (Stamp reporting has not been done)	Not considered for the present
250.	Vijay Kumar 9430478178	Manoj Kumar	EC-BRHC99- 04226-2020 (Cr. Misc. No. 24913 of 2020) (R. Bail)	Petitioner is in custody since 22.04.2020 and he is the sole earner of his family.	Not considered for the present
251.	Anant Kumar 9973646831	Pramod Mandal	I.A. No.2 of 2020 in Cr. Appeal No.	Petitioner is in custody since	Not considered for the present

			21 of 2018 (D.B.) (R. Bail)	11.11.2011	
252.	Sudhir Kumar Sinha 9934227501	Teni Manjhi	EC-BRHC99- 7303-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 14.03.2020	Not considered for the present
253.	Sudhir Kumar Sinha 9934227501	Ranjeet Kumar and another	EC-BRHC99- 7998-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 01.05.2020	Not considered for the present
254.	Ratneshwar Prasad 9431495320	Pramod Chaudhry	EC-BRHC99- 14895-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 24.06.2020 (Children of the petitioner are suffering from some diseases)	Not considered for the present
255.	Sudhir Kumar Sinha 9934227501	Santosh Yadav	EC-BRHC99- 06639-2020 (R. Bail)	Petitioner is in custody since 11.03.2020	Not considered for the present
256.	Sudhir Kumar Sinha 9934227501	Ajeet Ray and another	I.A. No.1 of 2020 in Cr. Appeal No. 1142 of 2017 (D.B.)	I.A. for bail (Appellants are in custody since 08.08.2017)	Not considered for the present
257.	Sudhir Kumar Sinha 9934227501	Bhim Yadav	EC-BRHC99- 6379-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 06.03.2020	Not considered for the present
258.	Ratneshwar Prasad	Dilip Kumar Shah @ Dilip Kumar	EC-BRHC99- 14898-2020 (R. Bail)	Petitioner is in custody since	Not considered for the present

	9431495320			22.06.2020	
259.	Pramod Kumar Singh 9708170411	Rambabu Rai	Token No. 24159 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 24.02.2020	Not considered for the present
260.	Dinesh Maharaj 9431189629	Kanchan Singh	EC-BRHC99- 14862-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 19.09.2019	Not considered for the present
261.	Dinesh Maharaj 9431189629	Kari Yadav	EC-BRHC99- 14947-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 11.10.2019	Not considered for the present
262.	Dinesh Maharaj 9431189629	Murali Sah	I.A. No. 1 of 2019 in Cr. Appeal No. 1105 of 2016 (D.B.)	I.A. for bail (Petitioner is in custody since 04.06.2014)	Not considered for the present
263.	Anuj Kumar 9939993599	Saurabh Kumar @ Mukhiya	EC-BRHC99- 06230-2020 (R. Bail)	Father of the petitioner died on 27.07.2020. Petitioner is the only son of his parents. Prayer for provisional bail of the petitioner may be considered. (Slip of Muzaffarpur Municipal Corporation is attached herewith)	Already allowed earlier
264.	Suraj Kumar	Laxmi Rai and others	EC-BRHC99- 05405-2020	Petitioners are in	Not considered

	9097002376		(R. Bail)	custody since 31.01.2020 (Token Number has not been generated)	for the present
265.	Jitendra Kumar Singh 9973629597	Pankaj Kumar and another	Token No. 26910 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioners are in custody since 07.06.2020	Not considered for the present
266.	Raju Kumar 9304741053	Raja Kumar	EC-BRHC99-13024-2020 (Bail matter)	Stamp reporting has not been done	Not considered for the present
267.	Raju Kumar 9304741053	Suraj Kumar Yadav	EC-BRHC99-14549-2020 (R. Bail)	Stamp reporting has not been done (Petitioner is in custody)	Not considered for the present
268.	Raju Kumar 9304741053	Sudrashan Rai	EC-BRHC99-7237-2020 (R. Bail)	Stamp reporting has not been done	Not considered for the present
269.	Raju Kumar 9304741053	Kishore Ram	Not legible (R. Bail)	Stamp reporting has not been done	Not considered for the present
270.	Rajesh Kumar 9431638305	Ram Bachan Raut	EC-BRHC99-12487-2020 (R. Bail)	Petitioner is in custody had he is suffering from illness	Not considered for the present
271.	Rajesh Kumar 9431638305	Rakesh Yadav	EC-BRHC99-12502-2020 (R. Bail)	Petitioner is in custody	Not considered for the present

272.	Ranjay Kumar Patel, 8935900716	Pintu Yadav	Token No.EC-BRHC99-28358/2020	Petitioner is the husband of the victim and he belongs a Poor family and the Police are behind to catch the petitioner.	Not considered for the present
273.	Pushpendra Kumar Singh, 7903909029	Rakesh Ram	Token No.EC-BRHC99-10851/2020	Petitioner's mother ill and the petitioner is only member who lookds after his family and due to issuance of warrant he could not be take proper care to his mother.,	Not considered for the present
274.	Pushpendra Kumar Singh, 7903909029	Md. Salamat	Cr.Appeal No.4241/2019	The wife of the appellant is suffering from illness and the doctor was advised to take proper care but in the appellant family except the appellant.	Not considered for the present
275.	Pushpendra Kumar Singh, 9905059691	Uday Rai and Anr.	Token No.25053/2020	Mother of the Petitioner No.2 is serious ill and the Doctor had advised to take proper care.	Not considered for the present
276.	Pankaj Kumar Das, 9934035267	Sohan Singh	Cr.Appeal No.5100/2019	Appellant is an old man. Custody since 3.9.2019.	Not considered for the present
277.	Pusupendra Kumar Singh, 7903909029	Indra Bhushan Kumar,	Token No.27376/2020	Custody from almost 6 months.	Not considered for the present
278.	Devendra Kumar,	Chunnu Raut	Token No.EC-	Petitioner is in custody and Regular bail	Not considered

	943109444 7		BRHC99- 12937/2020	filed on 19.8.2020 but till today token number has not been allotted.	for the present
279.	Shailendra Kumar Jha, 950400867 4	Umod Kamat	Token No.27214/2 020	Apprehension of Arrest.	Not considered for the present
280.	Sudhir Kumar Sinha, 933422750 1	Jawahir Yadav	Token No.EC- BRHC99- 6936/2020	Custody since 1.3.2020.	Not considered for the present
281.	Pusupendra Kumar Singh, 790390902 9	Najim Nadaf	Token No.EC- BRHC99- 11057/2020	Petitioner is old man aged about 70 years and due oldness he could not move anywhere and he has falsely been implicated.	Not considered for the present
282.	Pusupendra Kumar Singh, 790390902 9	Budhan Sahni,	Token No.26372/2 020	Custody since 14.1.2020.	Not considered for the present
283.	Sanjay Kumar @ S.K., 943143599 3	Sadhu Saran Ray & ors.	Token No.EC- BRHC99- 08468/2020	Excise Act. Total 35 liters country made and they have got no criminal history.	Not considered for the present
284.	Alok Kumar Singh, 983548687 3	Kamal Kishore Singh	Cr.Appeal No.1157/20 20	Custody since February, 2020.	Not considered for the present
285.	Alok Kumar @ Alok Kr. 933427167 0	Sunari Devi	Token No.EC- BRHC99- 14522/2020	Custody since 5.5.2020.	Not considered for the present
286.	Amrendra Kumar, 620602671 5	Abhimanyu Kumar and ors.	Token No.EC- BRHC99- 09628/2020	Apprehension of Arrest.	Not considered for the present

287.	Pusupendra Kumar Singh, 9905059691	Ashutosh Madhan	Token No.24611/2020	Custody since 12.2.2020.	Not considered for the present
288.	Devendra Kumar, 9431094447	Rajnish Sahni	Token No.EC-BRHC99-15513/2020	Petitioner is in custody and Regular bail filed on 1.9.2020 but till today token has not been allotted.	Not considered for the present
289.	Priyesh Kumar, 9471078617	Sani Kumar,	Token No.EC-BRHC99-15568-2020	Mother of the petitioner is suffering from heart disease and no other family member to look her.	Not considered for the present
290.	Pusupendra Kumar Singh, 9905059691	Chandrashekhar Rai,	Token No.EC-BRHC99-24609/2020	Custody since 20.2.2020.	Not considered for the present
291.	Shailendra Kumar Jha, 9504008674	Md. Saddam	Token No.EC-BRHC99-08738/2020	Custody since 20.12.2019.	Not considered for the present
292.	Pusupendra Kumar Singh, 7903909029	Sunita Devi	Token No.26100/2020	Custody since 9.2.2020.	Not considered for the present
293.	Tej Narayan Singh,	Krishna Pal	Cr.Misc. No.77759/2019	As per the order dated 8.7.2020 passed by this Hon'ble Court a supplementary affidavit has already been filed and shows in computer also as AO No.17074/2020. Kindly be verify the matter and listed this case on priority	Not considered for the present

				basis.	
294.	Anil Kumar Singh, 9431850305	Akhilesh Kumar Prasad,	Cr.Misc. No.12683/2020	The above noted case was fixed on 4.9.2020 by Hon'ble Mr. Justice Aditya Kumar Trivedi, J.	Not considered for the present
295.	Pankaj Kumar, 9835408139	Pappu Kumar	Token No.EC-BRHC99-16043/2020	Petitioner who is social worker and only one single earner of his family	Not considered for the present
296.	Pusupendra Kmar Singh, 7903909029	Harendra Sahni	Token No.EC-BRHC99-25045/2020	Apprehension of Arrest.	Not considered for the present
297.	Sanjeet Kumar, 9431017782	Sanoj Chaudhary	Token No.EC-BRHC99-04792-2020	Apprehension of Arrest.	Not considered for the present
298.	Digvijay Kumar Ojha, 9431043833	Barmeshwar Dubey and ors.	Token No.EC-BRHC99-14411-2020	Apprehension of Arrest.	Not considered for the present
299.	Ritesh Kumar Narain Singh, 9835015974	Bhola Mandal and ors.	Cr.Appeal No.245/2020	The Appellant is in jail custody since long.	Not considered for the present
300.	Umesh Kumar Singh, 9835485960	Mantu Yadav	Token No.EC-BRHC99-08977-2020	Petitioner has been falsely implicated in this case due to village politics and is in judicial custody	Not considered for the present

				since 12.3.2019 without fault.	
301.	Mr. Sanjay Kumar, 9470250463	Sahdev Rai	Cr.Misc.No. 21468/2020 (A. Bail) Modification	By order dated 24.07.2020 passed by Hon'ble Mr. Justice Anil Kumar Upadhyay anticipatory bail was granted to the petitioner. The counsel for the petitioner kept on waiting for the aforesaid order to be uploaded. The order was uploaded after completion of one month whereas time granted to surrender was also one month. That's why the petitioner	To be Listed

				<p>could not surrender within the stipulated time. Till 04.09.2020 the status also shows that even order has not been communicated to lower court via e-mail. Therefore, this case may be listed under the heading "To be mentioned" for extension of time to surrender as there was no latches either on the part of petitioner or his counsel.</p>	
302.	Mr. Ashutosh Tripathy, 9934941349	Vinay Shaw	Token No.28188/2020	In the above noted case had earlier mentioned on 08.07.2020 same was allowed and petitioner	Not considered for the present

				name was at Sl. No.172 of 08.07.2020 (Regular Bail).	
303.	Mr. Ashutosh Tripathy, 9934941349	Rambilash Kewat	EC-BRHC99-15896-2020	In the above noted case has been filed for grant of regular bail.	Not considered for the present
304.	Mr. Ashutosh Tripathy, 9934941349	Smt. Sonamati Devi	EC-BRHC99-15918-2020	In the above mentioned case has been filed for grant of anticipatory bail in E.C. Act.	Not considered for the present
305.	Mr. Ashutosh Tripathy, 9934941349	Sahanur Mallik	EC-BRHC99-12837-2020	In the above noted case has been filed for regular bail to the petitioner.	Not considered for the present
306.	Mr. Ashutosh Tripathy, 9934941349	Bharat Singh	EC-BRHC99-15925/2020	The above noted case has been filed for E.C. Act for grant of anticipatory bail.	Not considered for the present
307.	Mr. Anil Kumar Rai,	Aditya Kumar	EC-BRHC99-	Petitioner is rotting in	Not considered for the present

	9431456532	chouchan	10682-2020(R.Bail)	jail custody since 14.1.2020.	
308.	Mr. Sunil Kumar, 9431074371	Abu Talib	EC/12847-2020(R.Bail)	The petitioner has falsely been implicated in Thakurganj P.S. case No. 91/2019.	Not considered for the present
309.	Mr. Dhananjay Natha Tiwari, 9430073833	Sanjay Kumar	EC-BRHC99-14083-2020	Arms Act.	Not considered for the present
310.	Mr. Anil Kumar Rai, 9431456532	Nepali mandal	EC-BRHC99-15213-2020(A.Bail)	There is serious apprehension of arrest.	Not considered for the present
311.	Mr. Anil Kumar Rai, 9431456532	Ram Niwas chauhan @ Ram Niwas Nona	EC-BRHC99-13542-2020(A.Bail)	Petitioner is rotting in jail custody since 18.1.2020.	Not considered for the present
312.	Mr. Anil Kumar Rai, 9431456532	Chintu Mali	EC-BRHC99-15215-2020(R.Bail)	Petitioner is rotting in jail custody since 18.6.2020.	Not considered for the present
313.	Mr. Umewsh Kumar Singh, 9835485960	Dinesh Yadav	EC-BRHC99-16595-2020(Bail)	Excise Act.	Not considered for the present
314.	Mr. Ashok	Ranjit	Token No.	Excise Act-	Not

	Kumar singh, 9430602268 0	Prasad	24415/2020	2016	considered for the present
315.	Mr. R.B.Singh, 8083461948	Asagari Khatoon	ECBRHC99- 14139- 2020(R.Bail)	The petitioner is lady in custody since 18.7.2020.	Not considered for the present
316.	Mr. Ajay Kumar singh,90779 37809	Miraj Yadav	ECBRHC99- 046002020(Bail)	That I am conducting lawyers in this case same filling this case on 23.6.2020 but case is not listed father of petitioner taken filed on 18.8.2020.	Not considered for the present
317.	Mr. Sanjeev Kumar, 9431047109	Surendra Shekhar @ Surendra Sekhar	EC- BRHC99- 04120- 2020(A.Bail)	Apprehensio n of arrest.	Not considered for the present
318.	Mr. Sanjeev Kumar, 9431047109	Tulsi kawat	EC- BRHC99- 04091- 2020(A.Bail)	Apprehensio n of arrest.	Not considered for the present
319.	Mr. Sanjeev Kumar, 9431047109	Gautam Kumar	EC- BRHC99- 04108- 2020(A.Bail)	Apprehensio n of arrest	Not considered for the present
320.	Mr. Sanjeev Kumar,	Mukesh Kumar @	EC- BRHC99-	SC/ST ACT.	Not considered for the present

	9431047109	Akash Kumar	04727-2020, Cr. Appeal SJ(Bail)		
321.	Mr. Sanjeev Kumar, 9431047109	Vivek Kumar	EC-BRHC99-05122-2020, (R.Bail)	The aforesaid case has been filed on 26.6.2020 for grant of R.Bail but till the date case number i.e. cr. Misc. No. has not been supplied and it is show in the case status as waiting for cause title entry.	Not considered for the present
322.	Mr. Sanjeev Kumar, 9431047109	Sintu Kumar	EC-BRHC99-04720-2020, (R.Bail)	The aforesaid case has been filed on 26.6.2020 for grant of R.Bail but till the date case number i.e. cr. Misc. No. has not been supplied	Not considered for the present

				and it is show in the case status as waiting for cause title entry.	
323.	Mr. Sunil Kumar Singh,9430 067954	Lal Mohhamd	Cr. Misc. No. 19753/2020 (R.Bail)	The petitioner is in jail since 31.1.2020.	Not considered for the present
324.	Mr. Dinesh Prasd Verma, 9431409445	SARJAN YADAV @ KARE YADAV	Cr. Misc.Token No. 23664/2020 (R.Bail)	That the above mentioned case filed on three months earlier i.e. on 15.6.2020, but up till now case no./cr. Misc.---/20 20 has not been give.	Not considered for the present
325.	Mr. Vinay Kumar Mishra, 9835490350	Udesh Kumar Yadav	Cr. Misc. .../20 20(A.Bail)	The aforesaid case was mentioned regarding for fresh filing was accepted on 08.07.2020 and same was filed on 15.07.2020 at about 12:42 PM e.	Not considered for the present

				Filing and same was mentioned before officer on special duty of Hon'ble Court times but till date. There is no any token no provided by the Hon'ble Court.	
326.	Mr. Dhrindra Kumar Trivedi, 99347021616	Ranjeet Sao	Cr. Misc. No. 79868/2019 (A.Bail)	Apprehension of arrest.	Not considered for the present

Mentioning matters 31.08.2020 regarding pending cases:

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	02.09.2020				
327.	Mahasweta Chatterjee 8294731916	Mahanth Pramanand Saheb	Case No. 2014/2020	Not legible. (Incomplete format)	Not considered as format incomplete
328.	Mahasweta Chatterjee 8294731916	Dinesh Yadav	T. No. 9138/2020	Not legible. (Incomplete format)	Not considered as format incomplete
329.	Mahasweta Chatterjee 8294731916	Biharsharif Prakhn Storie Matasya	EC-BRHC99-09632-2020	Cancelled the settlement of jalkar. (Incomplete format)	Not considered as format incomplete
330.	Ritesh Kr. Narain Singh 9835015974	Ashna Begam	T. No. CWJC 17274/2017	Land Dispute. (Incomplete format)	Not considered as format incomplete
331.	Rajiv Ranjan Kr. Pandey 9431880446	Om Prakash	T. No. 25741/2020(R. bail)	To file vakalatnama on behalf of	To be filed through e-mode

				the petitioner.	
332.	Chhaya Kirti 9654493378	Chhya Kirti	CWJC (DB) 5704/2020	PIL(Incomplete format)	Not considered as format incomplete
333.	Gautam Kr. Kejriwal 8539055295	Sumit Trading Co.	EC-BRHC99-15616-2020	Ex-parte imposition of Demurrage Penalty by Railways. (Incomplete format)	Not considered as format incomplete
334.	Vinod Kr. 7061545511	Mukesh Kr.	EC-BRHC99-11549-2020	Encroachment. (Incomplete format)	Not considered as format incomplete
335.	Vinod Kr. 7061545511	Abhinandan Kr.	EC-BRHC99-06383-2020	Appointment matter. (Incomplete format)	Not considered as format incomplete
336.	Mohit Agarwal 7488260077	M/s Danara Agro and Packging Pvt. Ltd.	EC-BRHC99-15613-2020	The respondent has illegally initiated certificate proceeding against the petitioner for recovery of the Capital Subsidy granted to the petitioner. (Incomplete format)	Not considered as format incomplete
337.	Manish Kr. No. 13, 9304926668	Manoj Rai	Cr. App(DB) 1424/2018	For filing vakalatnama on behalf of appellant. (Incomplete format)	Not considered as format incomplete
338.	Tuhin Shankar 8294224221	Awanish Kr.	EC-BRHC99-14772-2020	SARFAESI Act. (Incomplete format)	Not considered as format incomplete
339.	Saket Anand 9975587106	Saurabh Suman	CWJC 25075/2019	PDS matter. (Incomplete format)	Not considered as format incomplete
340.	Alok Kr. Alok	Ram Bali	EC-BRHC99-	Release of	Not considered

	9334149971	Sahni	14536-2020	vehicle. (Incomplete format)	as format incomplete
341.	Abhishek Kr. 7004252128	Mithilesh Devi	EC-BRHC99- 10342-2020	Case has not been listed yet. (Incomplete format)	Not considered as format incomplete
342.	Bipin Bihari Singh 8877241292	Vinod Kr. Sinha	CWJC 21077/2019	Service matter. (Incomplete format)	Not considered as format incomplete
343.	Sanjay Kr. Singh 7903295413	Vivek Kr. Singh	Cr. App(SJ) 5046/2019	LCR has been received. (Incomplete format)	Not considered as format incomplete
344.	Mukul Sinha 9471621951	Sudarshan Mishra & Ors.	CWJC 1157/2020	All respondents have filed their respective counter affidavits, except Magah University. (Selection matter)	No Urgency
345.	Alok Kr. Agrawal 9334318606	Tufail Ahamad	EC-BRHC99- 14274-2020	The petitioner has been directed by licensing Authority- cum-DFO to close down the Saw Mill vide memo dt. 15.07.2020 without even asking for show cause.	To be Listed
346.	Rajendra Nath Sinha 9431070062	Sunil Rajak	CWJC 4344/2020	PDS matter. (Incomplete format)	Not considered as format incomplete
347.	Md. Aslam Ansari 9431073687	Tipu Sultan	EC-BRHC99- 14369-2020	Dismissal from service. (Incomplete format)	Not considered as format incomplete
348.	Satya Prakash 8986125185	Ram Uday Singh	Cr. App(SJ) 572/2020	Appellant was released on	Not considered as format

				provisional bail but the same has not been confirmed. (Incomplete format)	incomplete
349.	Sumeet Kr. Singh 8292999999	Gaurav Kr. Singh	EC-BRHC99-14263-2020	PIL(Incomplete format)	Not considered as format incomplete
350.	Sumeet Kr. Singh 8292999999	Gaurav Kr. Singh	EC-BRHC99-14929-2020	PIL(Incomplete format)	Not considered as format incomplete
351.	Sumeet Kr. Singh 8292999999	Gaurav Kr. Singh	EC-BRHC99-14928-2020	PIL(Incomplete format)	Not considered as format incomplete
352.	Anil Kr. Saxena 9334270542	Soni Kr.	CWJC 16036/2019	Examination matter. (Incomplete format)	Not considered as format incomplete
353.	Alok Kr. Alok 9334149971	Lal baby Ray	EC-BRHC99-14530-2020	Release of vehicle. (Incomplete format)	Not considered as format incomplete
354.	Md. Aslam Ansari 9431073687	Ali Imam	EC-BRHC99-14365-2020	Salary matter. (Incomplete format)	Not considered as format incomplete
355.	Nafisuzzoha 9931880160	Ranjan mandal	T. No. 22617/2020	Case has not been listed. (Incomplete format)	Not considered as format incomplete
356.	Nafisuzzoha 9931880160	Husna Begam	CWJC 731/2020	To file vakalatnama. (Incomplete format)	Not considered as format incomplete
357.	Nafisuzzoha 9931880160	Warik	Cr. Misc 23209/2020	Withdrawal. (Incomplete format)	Not considered as format incomplete
358.	Nafisuzzoha 9931880160	Jhumka Uraon	Cr. Misc 22727/2020	Withdrawal. (Incomplete format)	Not considered as format incomplete
359.	Pramod Mishra 9431201416	Shyam Kr.	CWJC 7737/2020	Illegal construction on the land of the petitioner(Inco	Not considered as format incomplete

				mplete format)	
360.	Sharda Nand Mishra 9430450915	Md. jauwad Alam	EC-BRHC99-15395-2020	Transfer matter. (Incomplete format)	Not considered as format incomplete
361.	Ranjay Kr. Singh 9386671112	Anil Singh	Cr. App(SJ) 1660/2017	In custody since 13.06.2013(inc omplete format)	Not considered as format incomplete
362.	Pravin Kr. 9835251458	Sonu Kr.	Cr. App (SJ) 1346/2020	Cas has not been listed. (incomplete format)	Not considered as format incomplete
363.	Sanjana 8271865760	Dhuri Rai	Cr. App(SJ) 2059/2019	It was restored vide order dt. 13.07.2020 passed in Cr. Misc 61126/2019 there is judicial order to list this case for admission. (incomplete format)	Not considered as format incomplete
364.	Manish Chandra Gandhi 9852475451	Pankaj kr. Singh & ors.	Cr. App(SJ) 669/2020	For setting asided the order dt. 20.12.2019(inc omplete format)	Not considered as format incomplete
365.	Rajesh Kr. 9835052103	Rabindra Kewat	Cr. Misc 21345/2020	A.Bail has been granted but order has not been communicated.	Not considered as format incomplete
366.	Apurva Kumar 9308555357	KumariGyat mi	EC-BRHC99-10633-2020 (CWJC)	Payment/Salary matter(incomplete format)	Not considered as format incomplete
367.	Anuj Kumar 9939993599	Saurabh Kumar @ Mukhiya	EC-BRHC99-06230-2020 (R. Bail)	Father of the petitioner died on 27.07.2020 and the prayer for provisional	Not considered as format incomplete

				bail may be considered (Slip of Muzaffarpur Municipal Corporation is attached herewith) (incomplete format)	
368.	Vinod Kumar 7061545511	TunTun Das	EC-BRHC99-14821-2020 (Cr. Misc.) (Modification)	Due to lock down bail bond has not been furnished within stipulated period of time, hence prayed for further time to furnish bail bond(incomplete format)	Not considered as format incomplete
369.	Arjun Prasad 9934007140	Rameshwar Yadav	Cr. Misc. No. (Not legible) (R. Bail)	To file Vakalatnama on behalf of informant(incomplete format)	Not considered as format incomplete
370.	Ajay Kumar Sinha 9835268816	Sohrai Yadav	Cr. Misc. No. 12719 of 2020	For withdrawal(incomplete format)	Not considered as format incomplete
371.	Mr. S.B.K. Manglam, 9934879978	Komal Anita Singh	CWJC-EC-BRHC99-16427-2020	Even while the petitioner was out of station for the purpose of her treatment and after information to the Block Development Officer and therefore she was not served requisition for fixing the date of spl. Meeting.	Not considered as format incomplete
372.	Mr. Sanjeet Kumar,	Mrs. Sikha	BRHC99-10730-2020	The respondent	Not considered as format

	943101778 2	Srivastava		No.3 be directed to decide the pending representation of the petitioner, dated 22.01.2020 as contained in Annexure-P/9 of the present writ petition. (incomplete format)	incomplete
373.	Mr. Sunil Kumar, 995502040 6	Amit Kumar	CWJC.No. ___/2020, EC-BRHC99-10643-2020	The petitioner has filed above writ application against the installation of mobile tower which is going to be installed in dense populated area. (incomplete format)	Not considered as format incomplete
374.	Mr. Anjani Kumar, 898618871 0	Vivek Raj Aaryan	EC-BRHC99-14688/2020	The petitioner was one of the applicant for the post of District Coordinator in the Samastipur District. (incomplete format)	Not considered as format incomplete
375.	Mr. Nikunj Shekhar, A.O.R.No.36 2	Vijay Bahadur Sinha	CWJC.No.23 695/2013	Withdraw the case upon instruction from client/petitioner. (incomplete format)	Not considered as format incomplete
376.	Mr. Ranjeet Kumar, 923494538 7	Anand Consultants	I.A. No.1/2020 In LPA.No. ___/2020 (EC-BRHC99-13150-2020	This is for listing of I.A.No.01/2019 filed for interim relief. The appellant as writ petitioner had	Not considered as format incomplete

				<p>filed CWJC.No.1367 0/2018 against the order dated 17.05.2018 passed by respondent No.4 blacklisting the appellant for 3 years, terminated the agreement and forfeited the security and bank guarantee amount. (incomplete format)</p>	
377.	<p>Mr. Abhinay Raj, 947296635 5</p>	<p>Smt. Nazra Khatoon</p>	<p>CWJC.No.70 97/2020</p>	<p>The writ application has been filed for setting aside notice dated 27.06.2020 issued by the Executive Officer, vide letter No.638 for convening a special meeting of no confidence motion against Chief Councillor of Municipal Council (Nagar Parishad). (incomplete format)</p>	<p>Not considered as format incomplete</p>
378.	<p>Mr. Rajeev Ranjan, 983545036 8</p>	<p>Anirudh Ray</p>	<p>CWJC.No.83 39/2017 I.A.No.03/20 20</p>	<p>Residential house of the petitioner is going to e- auction on 09.09.2020. (incomplete format)</p>	<p>Not considered as format incomplete</p>
379.	<p>Mr. Majid Mahboob Khan,</p>	<p>DR. Syed Mohd Mahfooz</p>	<p>EC-BRHC99- 16058-2020</p>	<p>Matter relates to appointment of Pryess as in Govt. Tibbi</p>	<p>Not considered as format incomplete</p>

	790344492 7	Beraj		College, Patna. (incomplete format)	
380.	Mr. Dinesh Prasad Verma, 943140944 5	Ramesh Rajak	CWJC.No.17 249/2015	The petitioner filed this writ application for direction to respondents to pay the admitted dues amount which has been utilised by the petitioner for the purchasing of necessary items for the functioning of the school. (incomplete format)	Not considered as format incomplete
381.	Mr. Dinesh Prasad Verma, 943140944 5	Ratan Mohan Singh	CWJC.No.13 010/2017	That the petitioner filed this writ application for direction to respondent to the respondent to treat the session 1993-95 of teacher training College. (incomplete format)	Not considered as format incomplete
382.	Mr. Alok Kumar @ Alok Kr. Shahi, 943102014 0	Clmage College & Os	CWJC.No.10 491/2019	The writ petition has been filed for directing the respondents to Refund all the fees and charges of Rs.48,96,230/- collected by the University, through its Directorate of Distance Education (DDE) from the petitioner Institution for the courses of MBA, MCA, BCA and BBA	Not considered as format incomplete

				as the DDE of the University has taken admissions without the mandatory approvals and is unable to conduct examinations since 2015. (incomplete format)	
383.	Mr. Navendu Kumar, 943129455 5	Mukesh Kumar	CWJC.No.64 86/2020	The petitioner has filed the writ petition for his appointment in sports quota. (incomplete format)	Not considered as format incomplete
384.	Mr. Manoj Kumar, 933460947 0	Manoj Kant Thakur & Anr	EC-BRHC99- 12450-2020	Disposal of the representation as contained in annexure-3 & 4 for removal of encroachment. (incomplete format)	Not considered as format incomplete
385.	Mr. Birendra Kumar, 993476003 6	Chunu Singh @ Chunu Kumar Singh	CWJC.No.23 466/2019	Present petition has been filed for release of paddy. (incomplete format)	Not considered as format incomplete
386.	Mr. Birendra Kumar, 993476003 6	M/s Mahakaleshwar Rice Mill	Req. Case No.207/2017	This mentioning slip is being filed for extension of time. (incomplete format)	Not considered as format incomplete
387.	Mr. Birendra Kumar, 993476003 6	M/s Maduhara Pacs Rice Mill	Req.No.177/ 2017	Present application is being filed for extension of time. (incomplete format)	Not considered as format incomplete
388.	Mr. Shiv	Rekha	EC-BRHC99-	Matter relates	Not considered

	Kumar, 943103455 3	Kumari	10778/2020	to transfer of the petitioner who is corona warriors (Nurse Grade A) has been transferred the Rule. (incomplete format)	as format incomplete
389.	Mr. Ajay Prasad, 933410627 4	Piyush Traders	CWJC.No.58 44/2020	That the aforesaid writ application for release of rice. (incomplete format)	Not considered as format incomplete
390.	Mr. Sunil Kumar, 943107437 1	Santosh Kumar Tiwari	EC-BRHC99-08903-2020 (Transfer Health Service)	The petitioner has been transferred by the respondent No.6 from the office of ACMO, Gaya to APHC, Maigara under Dumaria Block which is stigmatic whereas similarly situated 9other persons are still posted in the office of respondent No.6 i.e. C.S. Gaya since last 6-7 years. (incomplete format)	Not considered as format incomplete
391.	Mr. Niranjana Kumar, 770700005 2	National Teacher Training college	Tolken No. 8851/2020	The matter relates to grant of recognition to the college. (incomplete format)	Not considered as format incomplete
392.	Mr. Subodh Kumar, 993129918 40	Birendra Pd. Singh,	CWJC NO. 1216/2019	Demolition matter. (incomplete format)	Not considered as format incomplete
393.	Mr. Rajiv Ranjan,947 3027609	Jai Prakash Mishra	CWJC NO. 284/2020	The petitioner and petitioner's family are	Not considered as format incomplete

				facing last ten months economically and mentally. (incomplete format)	
394.	Mr. Shviendra Prasad, 7250592590	Rajesh Kumar & Ors.	MJC. No. 2729/2018(S.J)	Primary Education. (incomplete format)	Not considered as format incomplete
395.	Mr. Vikash Kumar, 9334255996	JMC Projects(India)(Ltd.	CWJC NO. 208/2020 with CWJC No. 211/2020.	Construction work of three Govt. Medical college. (incomplete format)	Not considered as format incomplete
396.	Mr. Pranav Kumar Jha, 9473446323	Anuj Kumar Pandey & Ors.	Token No. 5794/2020	Filing section(writ) which could not be re-filed within time after removed of defects due to complete lockdown. (incomplete format)	Not considered as format incomplete
397.	Mr. Dinesh Manharj, 9431189629	Lohia Nagar Mt. Carmel High School	CWJC NO. 6119/2020	Education matter. (incomplete format)	Not considered as format incomplete
398.	Mr. Sanjiv Kumar,9431063554	Anupma	CWJC No. 7320/2020	The matter token up on 2.9.2020 and Bank is directed to file counter affidavit. (incomplete format)	Not considered as format incomplete
399.	Mr. R.B. Singh, 8083461948	Ajay kumar	CWJC No. 6551/2020	Permission to file Vakalatnma in the aforesaid CWJC 6521/2020(inc omplete format)	Not considered as format incomplete

400.	Mrs. Sarita bajaj, 933426539 2	Kartikay Trivedi	EC- BRHC99- 14819-2020	Kindly treat the writ petitioner as urgent and be directed to be listed for hearing. (incomplete format)	Not considered as format incomplete
401.	Rajesh Kr. 9431638305	Vijay kr. Singh	T. No. 6726/2020		Not considered as format incomplete
402.	md. Imteyaz Ahmad, 9386416816	Nand Kisore Rai and ors.	Cr.Appeal No.673/2016	In this appeal I.A. has been filed on 4.7.2020 for suspension of sentence releasing on bail. (incomplete format)	Not considered as format incomplete
403.	Nilesh Kumar, 9431442238	Nawal Ray	Cr.Appeal No.840/2015 (DB)	I.A. application has been filed on 25.8.2020 for suspension of sentence for releasing on bail and he is in custody since 9.11.2012. (incomplete format)	Not considered as format incomplete
404.	Sanjay Kumar, 8789957795	Rajbir Singh	Cr.Misc. No.23279/2020	Permission to execute fresh Vakalatnam a in Cr.Misc. No.23279/2020. Previous counsel returned his file with NOC and case is to be listed.	Not considered as format incomplete

				(incomplete format)	
405.	Sunil Kumar, 9431074371	Vicky Kumar	Cr.Misc. No.23164/2 020	In the above mentioned case the informant wants to appear before this Hon'ble Court through his learned counsel Mr. Sunil Kumar for submitting the fact of the case. No kindly order to allow the informant to appear by filing his Vakalatnam a.(incomplete format)	Not considered as format incomplete
406.	Ramji Kumar, 9973770747	Pintu Kumar	Token No.EC- BRHC99- 11971/2020	Modification petition is being filed for modifying for the extension of time in the order dated 8.7.2020 of this Hon'ble Court. (incomplete format)	Not considered as format incomplete
407.	Sanjeev Ranjan,	Md. Mobin Zafar	Token No.EC-	Vide order of	Not considered as format incomplete

	8789805833		BRHC99-02881-2020	mentioning SLIP Dated 9.7.2020 at Sl.No.450, Mentioning was allowed with following observation " To be listed" As the Pensionary benefit of the Petitioner has been withheld by an order of authority but till date the case has not(incomplete format) been listed.	
408.	Ritesh Kumar Narain Singh, 9835015974	Chhotelal Sahani	Token No.EC-BRHC99-14717/2020	Modification for extension of time for surrender in the court below and furnishing bail bond. (incomplete format)	Not considered as format incomplete
409.	Mr. Sunil Kumar, 9431074371	Sita Yadav	I.A.No.01 of 2020 (Arising out of Cr.Appeal	In the above mentioned case the appellant is	Not considered as format incomplete

			(D.B.)No.514/2019)	in jail since 25.12.2017. (incomplete format)	
410.	Mr. Sanjeev Kumar, 9431047109	Bandhan mandal	Cr. Appeal NO. 5203/2019(S.J) Bail	Appellant is in judicial custody for about 4 years and I.A. has also been filed(incomplete format).	Not considered as format incomplete
411.	Pushpendra Kumar Singh, 7903909029	Chanchala Singh	Token No.EC-BRHC99-09692-2020	Petitioner is a lady and she is in custody since 28.8.2019. (incomplete format)	Not considered as format incomplete
412.	Pushpendra Priyedarshi, 9430488072	Birendra Sharma	Cr.Appeal No.119/2019 (DB)	Custody since 30.11.2018. One of the main accused has been granted bail in Cr.Appeal No.1477/2018 .(incomplete format)	Not considered as format incomplete
413.	Kumari Seema, 9334766157	Hiraman Paswan	I.A. No.01/2018 in Cr.Appeal No.1354/2016	Prayer for bail, Custody since 13.10.2014. out of which he has suffered imprisonment for almost 6 years. (incomplete format)	Not considered as format incomplete

414.	Sanjeev Ranjan, 8789805833	Kamleshwar i Prasad	Token No.EC-BRHC99-7927-2020	Vide order of mentioning SLIP Dated 9.7.2020 at Sl.No.452, Mentioning was allowed with following observation " To be listed". (incomplete format)	Not considered as format incomplete
415.	Ritesh Kumar Narain Singh, 9835015974	Vikash Mishra	Cr.Appeal No.28139/2020	Appeal is in jail. Conviction is for seven years. (incomplete format)	Not considered as format incomplete
416.	Birendra Kumar, 9934760036	Ajay Kumar Mishra	Cr.Misc. No.27479/2019	Petitioner is a bank Manager and due to politics of Chairman petitioner has been implicated and charge is going to be framed. (incomplete format)	Not considered as format incomplete
417.	Mr. Birendra Kummar, 9934760036	Girija Nandan Sharma &	Cr.Misc.No. 56387/2019 (Quashing)	Petitioner No.1 is old man aged about 75	Not considered as format incomplete

		others		years and informant only to grab the land file the present case and change is going to be(incomplete format) framed.	
418.	Mr. Birendra Kumar Singh, 9523110555	Ajay Kumar Singh & ors	Cr. Appeal No.1508/2017 (D.B.)	In the instant case appellant is in custody since 19.01.2017. (incomplete format)	Not considered as format incomplete
419.	Mr. Birendra Kumar Singh, 9523110555	Gholat Yadav	Cr. Appeal No.142/2017 (D.B.)	The appellant is in custody since 28.11.2016. (incomplete format)	Not considered as format incomplete
420.	Mrs. Shalini Raut, 9304524069	Vicky Kumar Choudhary @ Chingari	Cr. Appeal (D.B.) No.658/2014	Appellant is in custody. (incomplete format)	Not considered as format incomplete
421.	Mr. Birendra Kumar Singh, 9523110555	Shambhu Singh and another	Cr.Appeal (D.B.) No.340/2020	Appellant is aged about 65 years and remained in jail since 27.01.2020. (incomplete	Not considered as format incomplete

				format)	
422.	Mr. Birendra Kumar Singh, 9523110555	Arvind @ Arbind Yadav	Cr.Appeal No.1242/20 17 (D.B.) In I.A. No.2/2020	In the appeal vide order dated 05.01.2018 liberty was given to the appellant renew prayer for bail if the appeal is not taken up for hearing within one year. Till today hearing of the appeal is not taken up. (incomplete format)	Not considered as format incomplete
423.	Mr. Birendra Kumar Singh, 9523110555	Vishun Deo Yadav and another	Cr.Appeal No.152/201 5 (D.B.	Appellant No.1 Vishun Deo Yadav is aged about 62 years and appellant No.2 Satya Deo Yadav is aged about 69 years. Both appellants remained in jail for more than 6	Not considered as format incomplete

				years. (incomplete format)	
424.	Mr. Narshing Tanti, 9199427613	Badshah Yadav	Cr.Appeal(S. J.)No. 225 of 2020	The appellant is rotting in jail since 17.12.2019, U/s Excise Act. (incomplete format)	Not considered as format incomplete
425.	Mr. Sunil Kumar, 9431074371	Bhagwat Pd. Singh @ Bhagwat Pd.	I.A. No.01 of 2020 (Arising out 9of Cr.Appeal (D.B.) No.7/2020	The appellant is in jail since 07.12.2019. (incomplete format)	Not considered as format incomplete
426.	Mr. Ranjay Kumar Singh, 9386671112 ,	Anil singh	Cr. Appeal No. 16690/2017 (S.J)	He is in custody 13.6.2013. (incomplete format)	Not considered as format incomplete
427.	Priyesh Kr. 947107861 7	Munna Kr.	CWJC (EC- BRHC99- 05404- 2020)	Release of Vehicle (Incomplete format)	Not considered as format incomplete
428.	Jai Prakash Verma 983522304 5	Manoj Kr.	CWJC (EC- BRHC99- 10891- 2020)	For quashing the aggrieved portion of order passed by the Collector, Nawada. To relax the age limit for appointmen t.	Not considered as format incomplete

				(Incomplete format)	
429.	Jai Prakash Verma 9835223045	Pravin Kr.	CWJC (EC-BRHC99-10866-2020)	For quashing the aggrieved portion of order passed by the Collector, Nawada. To relax the age limit for appointment. (Incomplete format)	Not considered as format incomplete
430.	Arup Kr. Chongdar 9934687608	Pawan Kr. And Ors.	CWJC (EC-BRHC99-12668-2020)	Appointment matter (Incomplete format)	Not considered as format incomplete
431.	Subodh Kr. 9852649160	Md. Saim	CWJC T. No. 8975/2020 (EC Act)	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
432.	Parmatma Singh 9472240591	Md. Firoz	Cr. App. No. 28/2017 (DB) I.A. No. 1/2018 (DB)	I.A. for bail, appellant in custody since 09.10.2014 (Incomplete format)	Not considered as format incomplete
433.	Rabindra Pd. Singh 9431623664	Binod Kr.	CWJC No. 23097/2018	Salary Matter (Incomplete format)	Not considered as format incomplete
434.	Rabindra Pd. Singh 9431623664	Sarvan Kr.	CWJC No. 6323/2020 (Excise Act)	Release of Vehicle (Incomplete format)	Not considered as format incomplete
435.	Akshansh Ankit 9771457075	M/s U & M Enterprises	CWJC (EC-BRHC99-13740-2020)	Works Contract Matter (Incomplete format)	Not considered as format incomplete

				format)	
436.	Suresh Mishra 9473378883	Rajesh Kr. And Ors.	CWJC (EC-BRHC99-13719-2020)	Matter relates to less payment of salary (Incomplete format)	Not considered as format incomplete
437.	Shivjee Singh 7004244452	Arun Kr.	CWJC 9210/2020	Release of Vehicle (Incomplete format)	Not considered as format incomplete
438.	Ramakant Singh 9931282578	Randhir Kr. And Ors.	CWJC (EC-BRHC99-13746-2020)	Petitioners have been discharged from the post of Constable, quashing order has been on 27.06.2019, but till now they have not joined (Incomplete format)	Not considered as format incomplete
439.	Ranjeet Kr. Mishra 9835061510	Sabita Devi	CWJC T. No. 9367/2020	For direction to the respondent No. 5 for disposal of application dt. 11.11.2019 (Incomplete format)	Not considered as format incomplete
440.	Ramakant Singh 9931282578	Vinod Kr. Pandey	CWJC (EC-BRHC99-13530-2020)	Petitioner in difficulty due to Covid-19. (Incomplete format)	Not considered as format incomplete
441.	Md. Murad Ashraf 9097074108	Binod Ravidas @ Vinod	Cr. Misc. No. 20280 of 2020	Modification in Cr. Misc. No. 20280 of	Not considered as format incomplete

		Ravidas @ Binod Das	(Modification)	2020 (Incomplete Formant)	
442.	Ashok Kumar Singh 9835680515	Ajay Chandrabanshi @ Ajay Ram and another	Cr. Appeal (S.J.) No. 11 of 2020	To withdraw the appeal (Incomplete Format)	Not considered as format incomplete
443.	Subodh Kumar 9852649160	Vinay Mishra	EC-BRHC99-04162-2020 (CWJC) (E.C. Act)	PDS license of the petitioner has been cancelled. (Incomplete Format)	Not considered as format incomplete
444.	Subodh Kumar 9852649160	Aasara Khatoon	Token No. 9009 of 2020 (CWJC) (E.C. Act)	PDS license of the petitioner has been cancelled. (Petitioner is a lady) (Incomplete Format)	Not considered as format incomplete
445.	Binay Kumar 9934771686	Uday Kumar Singh	EC-BRHC99-12184-2020 (CWJC) (PIL)	PIL matter relates to spread of COVID-19 virus among the beneficiaries under P.D.S.	To be Listed
446.	Satya Prakash Sinha 9431221296	Md. Istaque Ahmad	CWJC No. 13392 of 2019	Salary of the petitioner has not been given since June, 2019 and he is suffering from critical money problem. (Incompele Format)	Not considered as format incomplete
447.	Nafisuzzoha 9931880160	Jitendra Kumar @ Jitendra Kumar Tatma	Token No. 23069 of 2020	Pending for cause titile (Stamp reporting has not been done) (Incomplete	Not considered as format incomplete

				Format)	
448.	Sudhir Kumar Sinha 9934227501	Mithlesh Pandey @ Mithlesh Kumar	EC-BRHC99-14899-2020 (Cr. Misc.) (R. Bail) (Excise Act)	Seeks modification (Petitioner is in custody since 23.01.2020) (Incomplete Format)	Not considered as format incomplete
449.	Pramod Kumar Singh 9708170411	Ashok Singh and others	Token No 9414 of 2020 (CWJC) (PIL)	PIL for removal of encroachment. (Incomplete Format)	Not considered as format incomplete
450.	Pramod Kumar Singh 9708170411	Hanshlal Singh	MJC No. 5346 of 2019 (D.B.) in CWJC No. 2291 of 2019 (Modification / Rectification in Judgement)	There are some clerical mistake in Judgement dated 07.02.2019 passed in CWJC No. 2291 of 2019, resulting thereby its compliance has become unforceful. So, the prayer for modification. (Incomplete Format)	Not considered as format incomplete
451.	Virendra Kumar 9006493700	Nag Narayan Singh	CWJC No. 22262 of 2018	Encroachment matter. (Incomplete Format)	Not considered as format incomplete
452.	Satyendra Pandey 9835850205	Jitendra Sah	EC-BRHC99-13215-2020 (CWJC)	Tender of the petitioner has been illegally and arbitrarily rejected. (Incomplete Format)	Not considered as format incomplete
453.	Binay Kumar 9934771686	Shweta Kumari	L.P.A. No. 40 of 2020	With regard to permission for filing of Supplementa	To be filed through e-mode

				ry Affidavit on behalf of the Appellant.	
454.	Kaushalesh Choudhary 9934003985	Kameshwar Mahto	Token No. 8641 of 2020 (CWJC)	PDS license of the petitioner has been cancelled and petitioner has no other source of income to maintain livelihood of his family.	To be Listed
455.	Kaushalesh Choudhary 9934003985	Santosh Kumar Ram	Token No. 8654 of 2020 (CWJC)	PDS license of the petitioner has been cancelled and petitioner has no other source of income to maintain livelihood of his family.	To be Listed
456.	SBK Manglam 9934879978	Shrawan Kumar	CWJC No. 15977 of 2018	Petitioner has been removed from his post of Pramukh. (Incomplete Format)	Not considered as format incomplete
457.	Sanjeev Kumar Singh 9835061709	Utkarsh	CWJC No. 22690 of 2019	Petitioner has been given admission in Medical College, Patna in disability quota in Session 2019-20, but after three months his admission has been	Not considered as format incomplete

				cancelled arbitrarily, without verifying his disability certificate. (Incomplete Format)	
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